MOTION RE INTERNATIONAL, SITUATION

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): Mr. Chairman, I beg to move:

"That the present international situation and the policy of the Government of India in relation thereto be taken into consideration."

Sir, after the Rajya Sabha adjourned for recess, there have been many developments on the ground and also in the international sphere. It is not my intension to go into the details of the acts of aggression indulged in by Pakistan commencing from 5th of August. During the last session and also at the beginning of this session, this hon. House has been kept fully informed about the situation on the ground by the many statements that have been made by the Prime Minister of India and by the Defence Minister of India. Briefly, this massive aggression started on 5th of August when large numbers of armed personnel from Pakistan crossed into the State of Jammu and Kashmir. It was a regular aggression although the persons who committed aggression were not in uniform. It was an act of aggression undertaken after a great deal of preparation, a great deal of training, which was imparted to these groups in Pakistan's territory and in Pakistan occupied part of Kashmir. These persons who crossed over came well armed with modern automatic weapons and other communication equipment and several other facilities which are the normal concomitants of aggression by regular forces.

We approached Pakistan through our High Commissioner. But it is interesting that the President of Pakistan, notwithstanding the fact that the High Commissioner mentioned to him that he had a message from our Prime Minister, did not find it necessary to see our High Commissioner. The Foreign Minister of Pakistan and its Foreign Secretary did see our High Commissioner. But they said that

Pakistan had nothing to do with these armed aggressors and that it was some local revolution. The whole world knows by now that this story, this fiction, of armed revolution in the State of Jammu and Kashmir exists only in the imagination of Pakistani leaders but there is no such thing in the State of Jammu and Kashmir. When Pakistan did not accept the responsibility for this aggression, India had to take limited defensive action to deal with these infiltrators in our territory and it also had to take some preventive action and moved into the main points of ingress which were used by these infiltrators because we had definite information that several other groups in hundreds and thousands were poised for further aggression into our territory.

After this, the massive aggression by Pakistani forces started on the 1st of September, when Pakistani forces fully armed with modern tanks, with air support and in regular formations. crossed into the State of Jammu and Kashmir, crossing over not only the cease-fire line but also the international boundary, and for several days they were committing aggression advancing into our territory and were threatening the only lines of communication between the rest of India and the several parts of the State of Jammu and Kashmir. When we were faced with that position, we had to take defensive action in moving into the territory of West Pakistan on 6th of September when our armed forces crossed over into the Sialkot and Lahore areas. I am mentioning these dates because some supporters of Pakistan always pick up the relating to this aggression from 6th of September when the Indian forces in the exercise of their right of defending our country moved into Pakistan's territory when our own lines of communication and our territory in Jammu and Kashmir were seriously threatened by a full-scale aggression by Pakistan which had commenced on 1st September.

[Sardar Swaran Singh.]

It is significant that Pakistan always talks of this conflict as having started on 6th of September and all that happened from 5th of August to 5th of September is conveniently forgotten. The world knows that Pakistan started this aggression, starting from the 5th of August, with all the facts which I have narrated a moment ago.

Then Sir, we have to see as to what were the objectives before the Pakistani leaders when they started this aggression and moved their forces into the State of Jammu and Kashmir on 1st of September and what were the postures of Pakistani leaders even subsequent to the 1st of September. It is important to note this because unless we know what were the particular objectives with which they had embarked upon this aggression, we will not be able to find out their subsequent postures correctly and we will not be able to make a full assessment of their designs.

Mr. Chairman, on 1st of September when the Pakistani armies advanced the Chhamb-Jaurian Sector. President Ayub Khan of Pakistan made a statement saying that Pakistan was going to the assistance of the people of Jammu and Kashmir who were locked in a struggle against Indian armed forces. This was the object with which President Khan had embarked upon this aggress on. Then, afterwards when the Secretary General made an appeal to both the countries in the month of September calling upon them to observe cease-fire immeditaly, in reply to that appeal, the President of Pakistan replied to the following effect; he said:

"The concern of the United Nations must extend to the implementation of UNCIP Resolution, as well as to the observance of the cease-fire Agreement. The cease-fire was only the first part to inter-related and integral whole and, therefore, insistence on a cease-fire can only

be meaningful if there is a self-implementing agreement to follow it."

At each stage, while embarking upon aggression, in response to any overtures or appeals made for restoration of peace, Pakistan was always linking the political objective with the starting of, or with any subsequent steps, in relation to this conflict.

Then, Sir, after these earlier resolutions of the Security Council in the beginning of September, the Secretary-General paid a visit to the subcontinent and visited both India and Pakistan and in the course of his talks with President Ayub and Prime Minister Shastri he discussed the various aspects and thereafter addressed an appeal to both heads of Governments to observe immediate ceasewithout any pre-conditions. President Ayub in his response, which is contained in a written letter dated the 13th September again linked political conditions to the following effect. In his reply he said:

"We would, therefore, urge that if the conflict is to be resolved and this sub-continent spared the horrors of even wider war, the cease-fire must be accompanied by action which should resolve the real cause of this conflict. This would be possible if the cease-fire is followed immediately by a complete withdrawal of the Indian and Pakistani Forces from the State of Jammu and Kashmir, the induction of the United Nations sponsored Afro-Asian Forces to maintain order in the State, and the holding of a plebiscite in the State within three months."

So this was the response to the call for peace. Whereas the whole world was anxious that the shooting war should come to an end, here was President Ayub who was trying to link it with impossible conditions, conditions which he knew would never be acceptable to India. To suggest that India should withdraw Is lian Forces from the State of Jammy and

Kashmir is something which is preposterous and totally unacceptable to us. And still that was the condition, along with several others, that President Ayub put forward to the Secretary-General's appeal.

Then, Mr. Chairman, the Security Council met and adopted the Resolution of the 20th September. I will not go into detail because that matter was discussed in great detail on an earlier occasion; I would not go into these details at all. I would, however, like to point out one thing, namely, that the Resolution of 20th September, even when it was being adopted by the Security Council, was not acceptable to Pakistan because the Pakistan's representative made a statement towards the end of the Security Council discussions on the 20th September and said:

"I would, therefore, request the members of the Council to consider these aspects again and not to accept and adopt this draft Resolution."

This was a very clear stand that Pakistan had taken with regard to the Resolution of the 20th September.

Sir, I would also like to mention that the representative of Jordan, who during the Security Council meetings, from the very beginning had taken an attitude which was not an objective attitude but was heavily loaded in favour of Pakistan, abstained from supporting this Resolution of the 20th September presumably on the ground that it did not meet the This is the Pakistani viewpoint. Resolution that was adopted on 20th September. Therefore, Mr. Chairman, towards the conclusion of the last Raiva Sabha session, the Government was able to announce that cease-fire effective from the 23rd September was being accepted. We have now to take into consideration the events that took place after the cease-fire.

Sir, after a lapse of about two months, the position n the ground

is fully known to this honourable House. Unfortunately, violations of the cease-fire agreement by Pakistani troops still continue. Till today over a thousand of these violations have been reported by the Indian side through their representative and also through the Armed Forces to the United Nations Military Observers and to the United Nations.

SHRI M. RUTHNASWAMY (Madras): The hon. Minister said hundreds or thousands?

SARDAR SWARAN SINGH: Over a thousand. The number runs into over a thousand, not hundreds because in all these sectors there are very large number of violations that are taking place, and the situation there is very, very uneasy.

SHRI G. RAMACHANDRAN (Nominated): You mean thousands of violations after the cease-fire?

SARDAR SWARAN SINGH: Violations really would be after cease-fire because before the cease-fire, fighting was going on. So, Mr. Chairman, the position on the ground, particularly in the Rajasthan sector, has been particularly disquieting. It appears that Pakistani leaders during the continuance of the hostilities had fed their people on exaggerated accounts of the Pakistani success on the battlefield, and when the actual cease-fire came about, then they knew that the real truth, the physical presence of the Indian Forces in the Sialkot and Lahore sectors would be there for anybody to see. They started thereafter the persistent effort to take possession by committing further aggression of large areas in the Rajasthan area because in that area, as the hon. Members are no doubt aware, there is not much population, and just by taking a few handful of troops they can demonstrate that they have taken possession of large areas. Just by taking a jeep round, they can tell their own people that they have taken possession of large areas in the Rajasthan territory.

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I am mentioning all these facts because this attitude has to be weighed in the light of the various postures that had been consistently adopted by the Pakistani leaders. They had embarked upon this aggression with particular objective. At every stage they were trying to bring in efforts for peace with the realisation of their objective, and even after the cease-fire was brought about, they still continued to persist in pursuing their objectives.

It is true, Mr. Chairman, that the original rather bellicose statements when the Pakistan Foreign Minister talked of war of thousand years are now no longer heard, still thousand-year war now is put forward as a continuous confrontation till the Kashmir problem is solved, not on merits or on facts, but in accordance with the way Pakistan desires that it should be solved. So, if this is the type of attitude, we have very seriously consider as to whether Pakistan is serious in maintaining peace and in co-operating in purposeful manner in working out plans for withdrawal of armed forces. We on our side have made the position clear that this war had been forced upon us by Pakistan That is the real fact, the aggression central fact of this India-Pakistan conflict, namely Pakistan's aggression and Pakistan's aggression which they had started to realise certain objectives.

We are prepared to observe peace. We are prepared to work out plans for withdrawals also. But such plans must include all armed personnel, and we must be assured that there will not be further repetitions of the state of affairs that we had to face starting from the 5th August. But any attempt to link these peace efforts with any so-called political issues is something which is totally unacceptable to India. We have made the position firmly clear in the U.N., in the international community and to #1 members of the Security Council

and all other States that Jammu and Kashmir is an integral part of India and no amount of pressurisation will deflect India from this firm stand. This is the clear position that we want to be understood and let there be no ambiguity on that score. In this light we have to view the meeting of the last Security Council or the series of the Security Council meetings. At the time of the last Security Council meeting, Pakistan had made a complaint that certain things were happening in the State of Jammu and Kashmir, particularly in the Valley which she wanted to raise in the These related to Security Council. arrests of the leaders, students' agitation and several other law and order matters which are within the exclusive jurisdiction of the Government of Jammu and Kashmir. India made the position clear that India is prepared to co-operate with the efforts that might be made by the Security Council to restore peace and also to engage in working out plans for the withdrawal of all Armed personnel but the internal situation in Jammu and Kashmir is a matter which is entirely within the jurisdiction of the Government of Jammu and Kashmir, a Government elected on adult franchise and responsible to the local legislature. Any dragging of India into any international forum and to make India answerable to what happens in the valley is something which is totally unacceptable to us. So it was on that basis that we took the stand and when Pakistan persisted and the Security Council actually brought on the agenda the Pakistani complaint, we made the position clear and we said: 'We are not prepared to participate in these discussions'. dissociated ourselves from any discussions of a like description. In retrospect, I am fully convinced that the step that we took was the correct one, the right one and it did impress all members of the Security Council by the stand of the Government of India and also by the seriousness that India attaches to this problem. It is true that in the past sometimes discussions about purely this internal

situation not only in Kashmir but in several other parts of India did come up for a sort of mention by one party and contradiction by the other in earlier meetings of the Security Council but let us not forget that those meetings were held in a different context altogether. In the stage when Pakistan resorted to acts of aggressions, when she sent these armed people in thousands and created a situation there which had to tackled by the local Government, by the State Government, as a law and order situation, we cannot accept that position. Pakistan on the one hand continues to commit this surreptitious creeping aggression and at the same time drags us to the international forum and asks us to explain the various things which she herself had initiated by resorting to that act of aggression. This is a position which is a completely changed one and we cannot permit Pakistan to have it both ways-to continue this type of aggression and create difficulties and when a local Government established by law tackles it in a proper manner, in a manner which they think proper, they are not answerable to any international community. I want to make the position clear. I do not want other countries to have any misunderstanding about our position. We are ansxious to explain to everyone that what is being done in Jammu and Kashmir is something normal, something usual and is the handling of a law and order situation but we are certainly not answerable or accountable to international forum, not even the Security Council, about the manner in which we run our affairs or the Government of Jammu and Kashmir their affairs in the State of Jammu and Kashmir This was a basic point and we stuck to it and it had the desired effect. In the Secudiscussions members Council were careful not to adopt anything which might go beyond the earlier resolutions and they reiterated only the earlier resolution of September 20. Suddenly this repetition or reiteration of 20th September resolution

which was unacceptable to the chief delegate of Pakistan when it was adopted on 20th September, when it is reiterated now, is described by Pakistani leaders as something acceptable to them. Well, I welcome this change and I hope that this change of attitude is genuine and they are genuinely interested in restoring peace but I am sorry that at the same time although they have come down a great deal from their original talk of a thousand years' war and are now talking of confrontation, even this talk of confrontation is nothing but bellicosity and the sooner they give up this bellicose attitude the better for them and they can view the whole situation in the proper perspective and may not continue to cling te shadows and some imaginary ideas about this.

During this conflict, Pakistan committed several other acts of a highly reprehensible character. The manner in which they treated our High Commission staff and the High Commissioner himself in Karachi and elsewhere is something which is unheard of in diplomatic history anywhere in the world. Hostilities had broken out in other parts of the world but that the residence of the High Commissioner should be searched and that members of the High Commission should be subjected to all indignities including searches is something which is unheard of in the international relations anywhere, in any part of the world.

Then these illegal acts like seizure of several cargoes and ships and the like is something which is absolutely unjustified. I do not want to go into all those details. There is one other thing which I would like to mention about this before I pass on to other matters.

The collusion between Pakistan and China about which we were aware for several years and some idea of which was available when the Pakistan and Indian Foreign Ministers' conference started in Rawalpindi in appears December 1962, to have become much deeper in the course of

[Sardar Swaran Singh.] these years. I would like to recall to this House that in 1962 also when the two Ministers, myself and Mr. Bhutto, were to talk about an equitable settlement between the countries, about Kashmir and other matters, and I visited Rawalpindi for those discussions, when I reached there, when on the next day the discussions were to start, on the previous evening, Pakistan and China had announced that an agreement had been arrived at between China and Pakistan about the settlement of the boundary between the Sinkiang Province of China and the State of Jammu and Kashmir. It was very striking that they were discussing the question of Jammu and Kashmir with India and when the discussions were to start and these discussions were initiated as a result of the Chinese aggression upon India and when the talks were to start on the next day, on the day before that they announced an agreement in principle between Pakistan and China about a part of which was subject Kashmir the matter of discussion. Over these years this thing which was exhibited at that time developed and it appears it became very thick. When the two forces-the armed forces of India and Pakistan-were interlocked and fierce battles were going on and the Pakistani forces were retreating at several of these fronts, in the month of September. China came to Pakistan's rescue. and gave India an ultimatum on the 16th of September completely toeing the Pakistani line on the issue of Jammu and Kashmir, and also hurling accusations against which were so trivial, and the language was highly offensive and highly provocative. There could not be a clearer proof of collusion and working together between Pakistan and China than the timing of that ultimatum to India and also, if we look at the content of that ultimatum, then no doubt is left about this sinister collusion.

Mr. Chairman, we have to face both these dangers, from China as well as

from Pakistan, and in that respect I am sure that the great unity shown by the people in India, the valour of our armed forces, the vigilance of our police and the very hard and sustained work put in by all people who were entrusted with this task of defending the honour and integrity of India at that crucial time will always be there to meet any challenge that India may have to face again. We have to be in this state of preparedness and we cannot relax our efforts in this connection.

During this period, Mr. Chairman, we have had experiences of many kinds. We had, on the one hand, the support and understanding and objective appreciation of our position in this India-Pakistan conflict from several countries, and we were also surprised and pained to find that certain countries did not bring in the requisite objectivity in understanding our viewpoint, and took attitudes which were not based on facts, which were partial to Pakistan and loaded against us. It is not my intention, Mr. Chairman, at any rate in my opening remarks to go into any great deal about all that, but there are some countries which I would like to mention even at this stage, and I would reserve my remarks for reply with regard to others. Amongst the nonaligned countries we had great understanding of our position by Yugoslavia and also by the United Arab Republic. Yugoslavia is an important nonaligned country and we have always best had the οf relations co-operation with Yugoslavia, Our Prime Minister visited Yugoslavia a few months back. President visited Yugoslavia after the present conflict. On both these occasions our Prime Minister and our President were received with great warmth by the people and the Government of Yugoslavia, and there was a complete understanding of our position in this conflict and our position in Kashmir. We greatly value this friendship, and this shows that, amongst the non-aligned countries, those countries, which have kept

themselves informed appreciate our position, and they know that India's stand in relation to Kashmir and also in this conflict is a just one and a correct one. All this is reflected in the communique also, which issued at the end of our President's visit to Yugoslavia. We have also other very close relations, economic and the like, with Yugoslavia-trade, commerce, technological association collaboration. U. A. R. President Nasser has always shown a great deal of understanding about all matters concerning this part, and he knows fully well the relationship between India and Pakistan, and India's position in Kashmir, and it is no secret if I were to say that it was the efforts of President Nasser and some of his other colleagues at the time of the meeting of the Arab summit leaders Casablanca that the resolution that was adopted at Casablanca was a resolution in general terms, and notwithstanding the efforts of several other countries which were represented in that conference, Pakistan's viewpoint either about the plebiscite or about the earlier resolutions of the U.N. Security Council of 1948 and 1949 were not mentioned in that resolution. Otherwise also the attitude of the U.A.R. President has been one of understanding. There are countries which have been appealed to by Pakistan in the name of religion, but they have consistently down that appeal, and they turned are conscious of the fact that problem of Kashmir in relation to India is not a religious question. And even on the basis of the number of Muslims in Jammu and Kashmir, it per cent of the total is only five number of Muslims in India, and therefore to treat this as a religious issue in the name of any religion is something which is not accepted by a large number of Arab countries. And we have, therefore, to continue our efforts to explain our viewpoint and to cultivate our friendship with non-aligned countries.

SHRI M. RUTHNASWAMY: What was the date of the Casablanca conference?

SARDAR SWARAN SINGH: About the countries in South-East Asia I would venture to mention Malaysia and Singapore. Singapore, as you know, Mr. Chairman, became a separate State only a few months back. We wish Singapore all success in stabilising their position and in their development programmes. We had the honour of welcoming the Deputy Prime Minister of Singapore, and also the Foreign Minister and the Education Minister there, and there is full understanding between us and Singapore, and we will continue to take a friendly interest in their welfare and development.

With Malaysia we have had very friendly relations, and I am happy that Malaysia, on an objective assessment of the situation, has understood our viewpoint completely, and in relation to the conflict as also on the question of Kashmir Malaysia has lent the Indian viewpoint full support in the United Nations and also in the Security Council, and this is based on their understanding of the situation and of our friendship with them. We ourselves are very much interested in their development and progress. Malaysia and Singapore are countries where democratic institutions, like ours, are flourishing, where they have got multi-racial and multi-religious societies just as we have multi-religious and multi-lingual societies here in Inlia, and therefore their success and our success are more or less on the same lines with the same objective, and this binds us still further in bonds of friendship and in bonds of understanding.

Mr. Chairman, Sir, with regard to the attitude of major powers, I am purposely not making any statement at the present stage. May be that the Prime Minister himself may like to intervene in the debate and so I would like that aspect to be dealt with by him and, if necessary, I will revert to this matter and several other matters in the course of my reply if the Prime Minister somehow does not find it possible himself to [Sardar Swaran Singh.]

participate in the debate. 1 P.M. There is one thing, however, which I would like to say before I conclude. It is true that we have been very gravely concerned with our own affairs, because we were involved in a very major conflict with Pakistan first thoughts, our first attention, naturally got all the time concentrated on dealing with this problem. But let us not forget that we have to function in a wide world, a world in which we have always played a significant role in combating the forces of reaction, in combating the forces of medieval colonialism, and our fight on that front continues unabated. happenings in Rhodesia about which I made a statement in this House some days ago have created a situation which has caused the gravest concern to us. Here is a racist minority government which has usurped illegally the power of government and has unilaterally declared independence. We have always taken the view that there must be a government elected on the basis of one man one vote, before any transfer of power can take place and it is the responsibility of the Government of the United Kingdom to ensure that this illegal declaration of independence is thwarted. Otherwise the situation may take a highly explosive turn. This is a very, very vital issue and we must fully understand the implications of this. Any racist taking a violent shape in Rhodesia is bound to have repercussions and ramifications which will be much wider and these will be very very and this might far-flung, involve a major part of the world in this conflict. Therefore, the strongest terms that we can think of in condemning what has happened in Rhodesia are not strong enough. We will have to continue our efforts in consultation with the African countries and we will lend all possible support to any action which may be initiated by the Organisation of African Unity, to deal with the situation. There have already been some consultations which we are anxiously awaiting the outcome of those consultations. In the meantime, the conscience of the whole world has been roused about this. The enforcement of sanctions, I hope, will have some effect and the situation may be capable of being retrieved. although the situation would not have taken an ugly turn if the British Government had taken timely steps and taken strong and determined action much earlier.

The situation in Aden is another situation which causes all of us much concern. Whatever little Constitution they had there, has been abrogated and a reign of terror obtains there. We have always had our sympathies and support for the freedom fighters who are struggling there to establish their independence and we lend full support to them in the establishment of their freedom and their independence. The areas still under colonial domination and racist regimes are the areas where the peoples of the world, particularly those of Africa, Asia and Latin America, have to concentrate their efforts to liberate themselves. Angola, Mozarrique and South Africa are the regions where there is the greatest need for concentrated effort and action to end the racist and colonial regimes there. We will continue to take the maximum of interest in their early liberation and freedom and we will lend full and solid support to all efforts that are directed for bringing the peoples of those countries nearer the cherished goal of their freedom and independence.

Mr. Chairman, I would not like to say more on this occasion. I will deal with several other matters in the course of my reply because I want to give more time to hon. Members to put across their viewpoints. But before concluding I would like to say that suggestions have been made in the course of several weeks that we should change our basic policy of non-alignment and peaceful co-existence I want to make this position categorically clear, that our adherence to the policy of non-alignment and

peaceful co-existence is not only a policy which enables us to have independence of action in any situation-it is a necessary symbol of our freedom and independence-but even in the interest of our enlightened self-interest this is the correct policy and we should continue to adhere to this in a steadfast and firm manner. Let us not forget that it was the call of a large number of nonaligned countries, the call by the two super powers, the two big powers, the United States of America and the Soviet Union, that was raised when we were threatened by the Chinese ultimatum during this conflict with Pakistan. If we had not been pursuing the independent policy that we had pursued all these years, we would not have got this support in this complicated situation when we faced two dangers one from Pakistan and the other from China. If we had not been pursuing the policy of nonalignment we would not have got support in facing both these dangers that we had to face, namely, from China and from Pakistan. times, when we isolate one from the other, or when our minds are obsessed by our difficulties, when we feel harassed, we think of easy solutions and we think of some bright ideas that we could line up with this group or that group. But that would be a short-sighted step. We will have to stand on our own legs, get strength from whatever source we can and continue to adhere strongly and steadily to the policy of non-alignment and peaceful co-existence, for that is the only policy which gives us honour and which gives us freedom of action. Thank you very much.

The question was proposed.

MR. CHAIRMAN: There are two amendments, one in the name of Shri Chordia and the other in the name of Shri Sadiq Ali.

SHRI V, M. CHORDIA (Madhya Pradesh): Sir, I beg to move:

1. "That at the end of the motion the following be added, namely:

'and having considered the same, this House regrets that the Government is yet reluctant to orient its postures in foreign affairs more realistically in the light of our recent confrontation with Pakistan and China, and specifically suggests that—

- (a) in view of Pakistan's naked aggression on our territory both the Indus Canal Waters Agreement and the Kutch Agreement be deemed annulled and India declare itself absolved from all obligations and commitments under the Agreements;
- (b) Government must take rational note of China's entry into the nuclear club, abjure all notions of pseudo-pacifism and resolve to build up an independent nuclear deterrent;
- (c) Government should withdraw its support of China's entry into the United Nations;
- (d) full support be extended to the case of Tibet's freedom;
- (e) the lopsidedness in our Middle-East policy be removed by establishment of full-fledged relations with Israel;
- (f) an all-Party committee be formed to reappraise the worth of our membership of the Commonwealth against the background of recent experiences and particularly in the context of the British Government's hostile role in the recent war with Pakistan; and
- (g) the recent naval bases set up by the British Government in the Indian Ocean should be taken advantage of by us to make friends with Afro-Asian countries!."

SHRI SADIQ ALI (Rajasthan): Sir, I move:

2. 'That at the end of the motion, the following be added, namely:

[Shri Sadiq Ali.]

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fand having considered the same, this House approves of the said policy'."

The questions were proposed.

MR. CHAIRMAN: Mr. Dahyabhai Patel. The House will continue till 1.30 P.M.

SHRI DAHYABHAI V. PATEL (Gujarat): Mr. Chairman, Sir, I have listened patiently to the speech of the hon, Minister of External Affairs. I am wholeheartedly with him when referred to the sense of unity that was shown by the people in the face of the Pakistani aggression and when he was praising the valour of our defence forces and also of our police on the border who had a very difficult time and it is gratifying that they stood at their post of duty and against heavy odds I am also glad that they have been able to wipe off the ignominy that came to them, not bacause of their own doing, but because of some muddling in policies which resulted in their suffering that ignominy a few years ago. I am afraid I cannot go further in agreeing with him. Our policy of non-alignment and peaceful co-existence came to an end when the Chinese hordes rushed at our borders. The Bandung Conference at which we boasted so much and gave offence to unnecessarily resulted in Pakistan Pakistan's resentment and wanting to retaliate in some form or the other. This policy of peaceful co-existence and non-alignment paid us dividends to a certain extent and perhaps if we had not wasted so much time and so much of the country's money in trying to boost that policy, in trying to show the advantages of that policy to the world but had concentrated more on building up our own internal defences and our own internal strength, we would have been in a very much better position then and even now.

SHRI G. RAMACHANDRAN: May I ask him one question?

DAHYABHAI V. SHRI PATEL: Please, after I finish. My time is limit-

We were in difficulties primarily because we had a predecessor to Minister who was entirely mistaken on these matters and particularly the Defence Minister who misled us, who misled the Prime Minister, who misled the country and hence we are now in this mess. (Interruption) He misled us into making appointment of officers in the Defence Forces as a sort of clique and intrigue. He misled us into making one part of a tank in Calcutta, the second part in Jabalpur and the third part in the South. He misled us into making coffee percolators, bath-tubs and photographic enlargers in the best ammunition factory that we have at Calcutta.

SHRI AKBAR ALI KHAN: (Andhra Pradesh): He had the Gnats also

SHRI DAHYABHAI V. PATEL: We could have done much better with the amount of money that we have spent on all these items in these days. am, Sir, reminded constantly of the Gnats. Is it the Gnats or bravery of the Armed Forces, bravery of the persons driving them, sitting in them that has resulted in this success? I say that it is not the Gnats but the exemplary sense of duty and devotion, the exemplary and selfsacrificing nature of the pilots who were sitting in them that secured this success. It is good that in the last three years the training in the Armed Forces has been streamlined and all chaos and confusion that was brought about in the Krishna Menon regime has been set right. The foreign policy, let me say very frankly, has been a failure, failure, failure. Our failure was in letting down Tibet, to my mind a very high moral failure. India has been taking a high moral stand always and has been trying to show this to the world. With what face can we dare to do so today when we have let Tibet down, when we allowed a treacherous nation to come and concentrate there? We did not

even help or facilitate the Dalai Lama to go to the United Nations and put his case there. We have made some friends cold because of our attitude in this respect. We have been looking for friends. The Minister has us of certain friends but I have not been able to understand why there was no positive reaction or positive friendship shown to our case which was based on such high moral plane. There was a clear case of aggression on our country but no country named the aggressor. If there is aggression and if there is an aggressor, there is a procedure set down by the United Nations to deal with the aggression and the aggressor. It is because of the utter failure of our External Affairs Ministry that they have not been able to persuade the world to accept that there had been aggression and that the necessary steps should be taken against the agressor. Only two days ago we had a long-drawn out debate on the failure of our external publicity. It is not external publicity alone that has failed, it is a failure all along the line. failure to distinguish between a real friend and a foe. Who are your real friends?

SHRI I. K. GUJRAL (Delhi): Who is the real friend?

DAHYABHAI V. PATEL: SHRI down, people People who let you who are afraid of naming the aggressor. If that is what you call . . .

SHRI G. RAMACHANDRAN: cording to you?

SHRI I. K. GUJRAL: The United States has named the aggressor.

SHRI P. K. KUMARAN (Andhra States of United Pradesh): The America.

SHRI G. RAMACHANDRAN: Let him say that.

SHRI DAHYABHAI V. PATEL: I will allow the interruptors to calm down for a minute; it helps.

I do not know whether people in this country have heard recently about Taiwan and Madam Kai-shek's open condemnation Pakistani aggression in New York. Yet, our country will not recognise their friendship. Today, in the course of questions on food, in the course of questions on the Tonnage Club, etc., there was mention made about taichung rice, the rice that is used by these people but our country will not have anything to do with them. We will not have diplomatic relations and so the Rice Research Station for which crores and crores of rupees through the United Nations, through the Rockefeller Foundation, come to us indirectly through the Philippines where the Rice Research Station has gone instead of coming here where it was offered first and where it was refused. We are getting that seed from Manila instead of getting here directly. See the number of precious years that have been lost in this case because of these policies. Therefore, it is that I commenced by saying that it is a case of failure of the policy. We refuse to call a friend a friend. We have two small countries on both sides who have made a success of agriculture but our misguided foreign policy prevents us from looking to them, prevents us from copying their example and, therefore, we lack self-sufficiency in food and, therefore, the people of this country must tighten their belts more and more, they must tighten their belts because of the war. Where will our economy go? While it is being recognised in certain quarters, I do not think the Government of India has recognised sufficiently that the real threat to our security and the real danger to us is not Pakistan but it is Red China. It is true that Pakistan has committed aggression on us. We are sufficiently strong enough to meet If we had been better prepared perhaps an aggression of this type would not have been thought of even but what happened to us at the time massive Chinese invasion a few years ago was perhaps the reason why pakistan could even think of [RAJYA SABHA] International situation 219

[Shr₁ Dahyabhai V. Patel.] such a naked aggression against us. It is, therefore, the failure of our Government that has resulted in this situation. Our Government failed to protect our borders at Rajasthan. We are told it is a very long and large border but the border has been there for years and the Government also has been in that position for a long The Government should have been at least sufficiently informed of the designs of Pakistan. Then they not take measures to protect the border? We have been told that a large number of infiltrators were going into Kashmir in the last year and a half. The number of Pakistani infiltrators arrested, as admitted by our Government, surely did not cross into Kashmir overnight. Surely they did not cross the distance, the long distance, right up to the other side of Kashmir overnight. Then what was our Government doing? Have we a Government there or not? Have we a police force there? Have we got a Military Intelligence there? If we have, why did they not give us this information and why was Pakistan able to come so far, stealthily if you please, and consolidate its position partly at least at the time of the aggression? Therefore, I call it our failure.

I must also say that our propaganda has failed. All India Radio's dealing with the situation is far from satisfactory. There was failure to keep the world informed. Of course, there also the policy of the Government comes in. It was a silly thing to cancel the VOA deal. That is why whenever you try to listen to the All India Radio you first get Pakistan Pakistan has got a more powerful instrument for broadcasting and it is easily caught on the radio while you try to tune in. That is also because of our folly A deal that was offered to us, to which the Prime Minister himself set his signature, there was no reason to back out I think it was again failure on our part.

There are no signs of trying correct the earlier mistakes. Perhaps

that is going to land us into more and more trouble. I would like the Government to revise its policy in many of these matters. It is only by doing so that we will be able to build up correctly. Why do we our position mistrust the friends who always come to our aid. There is a lobby in this country which seems to be allergic to American aid and that is the aid on which we have always subsisted. I would like the Members of the House to take a little more interest and see the amount of aid that comes to from different countries. We have been reduced to a position, because again of the failure of this Government, that we take aid from wherever it is possible. Look at the large amount of aid that we have received; look at the terms on which we have received and then perhaps we will be able to judge things better.

DR. GOPAL SINGH (Nominated): Every country is doing it. Britain is doing it; U.S.S.R. is doing it.

DAHYABHAI: V. PATEL: Whether you like it or not we got 69 per cent of aid for the First Five Year Plan from the United States. At that time there was no aid from Russia. For the Second Five Year Plan we received 54 per cent.

SHRI NAFISUL HASAN (Uttar Pradesh) Going down

DAHYABHAI V Yes; if you think that is going down. Perhaps you are unable to absorb more. We got five per cent, from the Soviet Union. For the Third Five Year Plan we got 59 per cent from the United States and 8 per cent. from the Soviet Union. Of course for the first year of the Fourth Plan it was 89 per cent from the United States. So we receive the largest amount of aid from the United States We received only 6 per cent. from the Soviet Union.

SHRI P. K. KUMARAN: Give some break-up of this.

SHRI DAHYABHAI V PATEL: am in a position to give all the figures but I know my time is limited. It is, therefore, that I would like our Government to reconsider its policy. After all the quantum of help that we get has some relation though all the aid that we get we are told is without strings.

Then how do we tackle our food problem? Very foolishly we are living a very hand to mouth existence in the matter of food. If we do not get one ship tomorrow we are in difficulties. That is also linked to our foreign policy as I said earlier because we do not learn to grow more food when we as was said this morning Ιſ Mr. Pandeya from Gujarat and other people who are in this Tonnage Club can grow more food, more wheat, more rice, in this country what is the Government doing all these years? Why did they not find better people? Why did they not find people in the Ministry of Agriculture to publicise this fact all over India and advise people. Wherever countries have made a success of agriculture it has been not merely the enterprise of the people but a considerable amount of knowledge, help and guidance comes them from the officers of the State, Are we doing it here? We have failed to do it. Therefore, we are in this situation and this is also because of our foreign policy.

Sir, after the hostilities broke out-I have pointed this out a month agothere was a cable to our External Affairs Ministry from a journalist who wanted to come and observe the situation I personally made representations to so many people in the External Affairs Ministry. He had come Bangkok and half way right upto wanted to come to India to see things but he is still waiting. It is more than a month. This is how we give our case to the world. If we do not have diplomatic relations with a country is it a reason that we do not allow even journalists from that country to come

and understand our case? I thought this was a very poor way of selling our case to the world when already we are misunderstood. You are misbecause of your wrong understood policies, because of your trying stand on a very high pedestal and preaching to everybody without the strength that is necessary in yourself to be able to do that. Sir, if our foreign policy is to succeed it has to be completely reorientated.

SOME HON. MEMBERS: How?

SHRI DAHYABHAI V PATEL: would only emphasize all the criticisms that I made in this House two years ago when an effort was made to try to prevent me from going to Taiwan. I pointed out to the Minister for External Affairs and to the Prime Minister also that one of the Resolutions passed at the Conference condemnation of the Peking-Pakistan axis. This was nearly two years ago. Well, our Government still persists in its pig-headed attitude of putting a blanket ban on all literature, whether it is literature concerning food whether it is literature concerning improved methods of agriculture, coming from that country It is no use the Minister telling me that the ban has been removed. Even tili today the literature that comes in my name and in the name of another ex-Member of this House, Raja Mahendra Prataphe is from the other House; I mean of Parliament—has been stopped by the Customs at Calcutta and they say, If you want it come and explain; otherwise in a short time we will destroy it.' This is a very wrong doing things. Therefore way of say that the whole policy of our External Affairs Ministry is completely misguided and needs to be reorientated if we are to succeed and if we are to let the world know the correctness of our case. I would, therefore, appeal to the Prime Minister-unfortunately he is not here—Shri Lal Bahadur Shastri, who has shown imagination, who has shown realisation that some of these wrong policies have landed us. [Shri Dahyabhai V. Patel.]

into difficulties that a change of policy has to be made. Whether he will be able to rise above the intrigues and the forces in his own party that prevent him from doing so, that is how he will be judged in this country and by history whether he is a success or a failure.

MR. CHAIRMAN: The House is adjourned till 2-30 in the afternoon.

The House then adjourned for lunch at thirty minutes past one of the clock.

The House reassembled after lunch at half-past two of the clock, THE DEPUTY CHAIRMAN in the Chair.

SHRI SADIQ ALI: Madam Deputy Chairman, it is good that we are having a fresh look at the world after this tragic Indo-Pakistan conflict, a conflict which has transformed The world-the 120 councountry. tries are also looking at us in a new perspective and coming to their own The field of foreign conclusions. affairs is vast. I, therefore, propose to restrict myself to a few specific matters relating to our foreign policy, but before I do so, may I, with your permission, say a word, a rather lengthy word, about the Afro-Asian Conference which I was privileged to attend as a delegate?

Conference The Afro-Asian tended to be discussed in our country in terms of whether India has lost or gained or whether China has lost or gained, as though it is only these two countries which matter and others do not. I do not think this is the correct approach. Even looking at the Conference from India's point of view, let us be clear in our minds as to what our objectives were when we decided to join the Afro-Asian Conference, because it is these objectives which furnish the test of success or failure. Was it one of our objectives that the Afro-Asian Conference should be held anyhow, under all circumstances? It has been argued in India that China was set on its postponement and India was bent upon having the Conference. This feeling, I am afraid, is wrong, It may be right so far as China is concerned. We did want to attend the Conference. We had made a commitment in July last, not only we, but also Pakistan, China and many other countries in Asia and Africa. wanted to remain true to that commitment. Therefore, when an invitation came to us from Algeria to attend the Conference, we accepted it. China then raised objections. China wanted the Conference to be postponed for some special reasons. Fortyfive nations, in defiance of the wishes of China, in defiance of its advice or warning, did attend the Conference in Algiers. The Conference was held. The Chairman was elected. He made his inaugural speech. Other officebearers were elected. But when the Conference was about to enter upon real business certain new emerged. The host country. Algeria, itself began to have doubts about advisability of the holding Conference . Mind you, the invitation had come from Algeria. were very anxious that the Conference should be held. Forty-five countries were present, but the host country itself began to have doubts and their main argument was that very few Heads of States were coming to Algeria to attend the Conference. Their stand was that the Afro-Asian Conference was essentially a Conference of the Heads of States. The Conference of Foreign Ministers just а preparatory ing to draw up an agenda. It is the Conference of the Heads of States which would consider the agenda and arrive at decisions on the various items of the agenda. Therefore, when this difficulty was pointed out to us, we were helpless. It is true that only about twenty or twenty-two Heads of States were coming. The twenty or twenty-two Heads of States were not competent to take decisions on behalf of the whole Afro-Asian family and [22 NOV. 1965]

Algeria thought it inconsistent with its own prestige if a truncated Conference was held. Now, the real thing to understand is the reluctance on the part of the Heads of States to come. They said 'Yes' to the invitation and yet they were reluctant to come. What are the reasons for this reluctance. The reason is that there is no proper atmosphere for the Conference to be held, an atmosphere in which real business could be transacted. There was the Banding Conference Recall circumstances in which Bandung Conference was held. About twenty-nine countries had been freed by then. They all met in a spirit of comradeship. There was great unity and they had many important tasks to face. There were many countries in Asia and Africa which were still in subjection and, therefore. there was work for the Afro-Asian Conference to do, to free these countries, which were still in subjection And then there were other problems facing Asia and Africa and facing the world and the Bandung Conference considered those problems and arrived at very sound decisions. The decisions they arrived at had a great impact and they did affect the course of events in the next five or ten years, but what is the mood now? There is still a job to do, because even though many countries had been freed, there are very difficult problems connected with their social and economic development. All these problems had to be considered. There are still some fifty or sixty territories, small and large, which have to be freed. All these are constructive jobs, but the atmosphere does not exist. The spirit of division and discord is abroad and to this our friend, China, made a powerful contribution. So, till this atmosphere improves, I do not think there is any prospect of Heads gathering at any Afro-Asian particular place.

Now, this brings me to another important point. I find that the African nations have two important preoccupations. One is their own social and 967 RS-5.

economic development and the other is to safeguard their freedom and bring freedom to countries which are still in subjection. India is in entire agreement with the basic aspirations of the people and Governments of Africa and I was happy to find that the African nations do not distrust They would welcome from our country, because they know that no political strings are attached to it. They know our policy, our settled policy, not to interfere in the internal affairs of other countries. They know that, although we are a democracy, wedded to democracy, it is also our firm and fixed belief that other countries choose are free to own ways of life and their own system of Government. Therefore there is plenty of scope for co-operation and collaboration with African countries in the social and economic fields. Whenever there is a debate on foreign affairs, some issues are invariabl**y** raised. One is the issue of non-alignment. It is extra-ordinary to that there should be debate about non-alignment in our country when there are dozens and scores of countries in Africa and Asia which have taken the inspiration from us and are following the path of non-alignment. Non-alignment is not discussed there, is not debated there. It is as natural for them as the food they eat and the air they breathe. But there criticism about non-alignment in certain quarters in India. What is the reason? I think the main reason is that whenever there is any failure anywhere, the blame is put on nonalignment. After all non-alignment policy of is not the whole foreign India. It is only a fragment, a portion of our foreign policy. It does not cover all situations. If our country is attacked and we need immediate help, non-alignment will not come should not come in the way of our asking help from any quarter. After all the essence of non-alignment, apart from the two power blocs, whether they exist or do not exist, is freedom and independence of judgment, freedom and independence of [Shri Sadiq Ali.] action. I do not think any sensible person will disagree with this basic approach.

Another pet theme of our critics here is that India is friendless therefore, its foreign policy is a failure. Now let us look at the world. Is the foreign policy of Pakistan or China or Indonesia an outstanding success? Is Great Britain a success? Do Japan or the U.A.R.,-I indiscriminately name many countries-do they claim many successes and no failures in the sphere of foreign policy? We must remember that we are living in a new and complex world. There are 120 nations and most of these nations have been newly freed. They are proud sensitive nations, and each nation has to make its appropriate adjustments with all the 120 nations. Each country-specially the newly freed onesis faced with a multiplicity of problems and challenges. Each country has to make its adjustments. It is not easy to make the right adjustments with all the 120 nations. An element of trial and error is bound to creep in. But all this requires great alertness on our part, a constant vigilance and sensitive awareness of all that is happening in various parts of the world. We have to have special studies of the various regions, should have these studies in our Foreign Office, in universities and in many voluntary organisations. I do not know whether the special studies exist. It is for our Foreign Minister to tell us whether we have made satisfactory arrangements for proper studies to be made. If we want to know about China, we go to France, or to to Great Britain, America. because in these countries there excellent arrangements for the proper study of China. Do we have similar arrangements here? It is not only China. There is Africa. We have to study this continent, its urges, its aspirations, its problems. Therefore, this is a task to which we must address ourselves without any further loss of time.

May I say, Madam, a word about Kashmir? Our Foreign Minister has dealt exhaustively with all aspects of the Kashmir question, but I have had opportunities of meeting representatives of foreign countries during my foreign tour. They say, even those countries which are affectionately disposed towards us say, that India's case is strong and sound but still ours is a big country and we should generous. Another argument advanced is that India has a very important role to play in world affairs, and this important role is injured damaged if we have this vicious conflicts with Pakistan on our hands. For these two reasons they want us to be generous. Now India has not been wanting in generosity. We all know that millions of refugees have poured into India from across Pakistan, and perhaps they are pouring still. could have created many uncomfortable situations in regard to these refugees because it is not easy for a country to find a home, a habitat, for millions of refugees, but we have created no uncomfortable situations. are carrying the heavy burden. Then there was the Indus Waters. Dispute. We showed generosity. These instances of generosity can be multiplied. But where Kashmir is concerned it is not a question of concession in details. It is a question of concession in vital principles, and these vital principles we cannot surrender. because they are bound up with the integrity of our country and with the foundations of our multi-racial, multi-religious and multi-lingual society. It is good, however, that the countries are beginning to understand more and more our basic stand regard to Kashmir.

Now we want to project an image of India abroad. If we are really anxious to project a particular image, build up a particular image of India in the world mind, then we should be clear in our own minds what that image should be, and then that image should be projected gently, patiently and imaginatively. I deliberately use the word "gently" because that alone

is consistent with our peaceful intentions and the constructive purposes we have in view.

Motion re:

I would like to offer a few remarks on the explosive question of Rhode-This question has to be studied against a particular world background. Since 1945, some 745 million people in 50 lands have achieved freedom. But there are still 50 or 60 territories, small and big, which have yet to achieve their freedom. We believe in the policy of peaceful co-existence but not in the policy of co-existence with slavery. Slavery has to On Rhodesia we have even gone to the length of saying that the countries struggling for freedom can resort to arms. It was not an position for us to take. Those of us who practised non-violence in struggle for freedom, even we have gone to the length of saying that the countries struggling for freedom can resort to the use of arms. Now it is the direct responsibility \mathbf{cf} Britain to see that power passes into the hands of 4 million Africans and not 2 lakh Europeans. They have to take the necessary measures-political economical and military—in order to suppress and liquidate the illegal regime of Mr. Smith. We find that Great Britain today is in an acutely divided state of mind. I am afraid it will have to face grave consequences if it persists in this vacillation indecision. So far as India is concerned, we have taken many steps to make known our relentless opposition to the Smith regime and we are prepared to take other steps to strengthen the hands of the UNO or the Organisation for African Unity.

Before I conclude, I would like to say a word about the atom bomb. My friend, Shri Chordia, has also moved an amendment in regard to this matter. The Government of India has taken up a particular position on this vital matter. I entirely agree with the stand which the Government of India has taken. When we say that we

would not have the atom bomb, it does not mean that we want country to be left militarily weak; nothing of the kind. Even if we have the atom bomb, we will have to build up our strength on the conventional pattern. We will have to efficient army, an efficient air force and an efficient navy and these will absorb all the resources that possess, all the energies that possess. The Government has taker a particular stand in regard to atom bomb. Why?-because we realise, looking at the world, that a new type of thinking is necessary in the entirely novel and unprecedented situation created by these ABC weapons. Humanity today has in hands a weapon with which it commit collective suicide. When we say that we do not want an atom bomb, what does this mean? We do not stop there. It is not just enough for us to say that we do not want ar atom bomb, we want to destroy the atomic weapons which exist in other countries. There is talk of non-proliferation. We subscribe to it. But the countries which are armed to the teeth with atomic weapons do not have the right to tell us that we should not have atomic bombs. If we have ourselves arrived at the deliberate decision that we should not have the atomic bomb, it is not on account of the advice given bу these powers, it is not on account of pressure that they have brought to bear upon us; it is our own deliberate decision. But the super powers which possess these atomic weapons, they must understand that it is not enoug't for them to say that there should be non-proliferation; they will also have to disarm themselves, and that is why we attach the greatest importance to this Disarmament Conference, And in Disarmament Conference foremost emphasis is on atomic desarmament and so long as atomic disermament 'Jes not take place, there is bound to be confusion and uncertainty in the world's mind. We have to start a crusade after declaring our stand. It does not mean that we have to go to sleep; we have to start a

[Shri Sadiq Ali.] crusade for the effective outlawry of atomic weapons. That is the task. I sm afraid our people do not understand this and if our crusade does not produce quick results, well, we will have to think afresh. People ask me whether our stand is for all whether it is for eternity. Well, cannot speak in that language, none of us can. Ordinary, normal human beings like as cannot talk the lan guage of Christ or Gandhiji. But we have taken a stand keeping in view the necessities of the situation and we hope that the super powers will re . pond to the call for disarmament which has gone out not only fron India but from all the newfy freed countries and from all sensible people in all parts of the world.

With these words, Madam, I support the motion moved by the hon. Minister of External Affairs together with my amendment.

श्री विमलकुमार मन्नालालजी चौरडिया:

उपयभाति भहादया, हमार विदेश न ।ति का प्राप्तभ स्वात्वता कः प्राप्ति के पश्चात् से होता है। उल्के कृत्र नमय पश्चात सारे संसार में जो हपारे भित्रों का संख्या था, हमारे हितेच्छ थे, हमसे घनिष्ठ सम्बन्ध रखने वाले थे, उतको देखा जाये प्रौर ग्राज की संख्या देखा जाये ता हम मालूम पड़ेगा कि ग्रगर ज्यादा जंगर लगाया जाये तो हमारे बनिष्ठ कहनाने वालों में मलयेशिया के श्रलावा श्रौर काई दिवता नही प्रौर हितेच्छु घ्रों को सख्याभाकम इच्चुक है और हमारे मित्रों की सख्या में भी कमी हो चुकी है इनसे हम अन्दाजा लगा अकते है कि हम च है जितने उच्चतम निद्धान्तों पर चलते रहे, हमारा वास्तविक स्थिति क्या है, इपको हम ग्रच्छो तरह तौल सकते है।

त्रगर स्थिति का ग्रध्ययन किया जाय तो पता चलेगा कि सब राष्ट्र ग्रपना नाति ग्रपने राष्ट्र के हित मे निश्चित करते है, न कि किसी नारेबाजा के ग्राधार पर । सिद्धान्तों की अपेक्षा, उनका लगाव इससे होता है कि उनके राष्ट्र का हित किस मे ग्रधिक है। म्राज भारत का ग्रगर से झगड़ा होता है, तो ससार का एक गुट हमारी मदद करने के लिए श्रग्नसर होता है । ग्रगर भारत का चाइना से झगड़ा हो<mark>ता है</mark> तो ससार का दूसरा गुट हमारी मदद करने के लिए ग्रयसर होता है। यह कहना कि हुनारे लिए ग्रमुक बिल्कुल मित्र है ग्रोर ग्रमुक हमारे दृश्मन है, बिल्कुल उचित नही है। सारे ससार के राष्ट्र ग्रपनी नीति का ग्रपने राष्ट्र के हित मे, ग्रपने हित मे निर्धारण करते है, इस सिद्धान्त पर नही कि चुकि भारत से हमारी मित्रता है भ्रौर उसका श्रमुक से झगडा हो गया है इसलिए हम उसको मदद क**रें।** इसी प्रकाश में हमें साचना है और अपनी नीति का पूरी तरह से निर्धारण करना है। पाकिस्तान के साथ झगड़े मे रशा ने हमारी मदद का, इसलिए वह हमारा धनिष्ठ मित्र हो गया या चीन के साथ हमारा लडाई में उस समय ग्रमराका ग्रौर ब्रिटेन ने हमारी मदद को, इसलिए वह हमारे स्थायी मित्र हो गए-- ग्रगर इस भ्रम मे पड़ गए तो हमारो जो मुलभूत का प्रश्न रक्षा विदेश नीति का प्रश्त है, उसका हम टाक तरह से निर्धारग नहीं कर सकेंगे।

हमारी सबसे वड़ा बुराई यह है कि हम शक्ति न होते हुए भा दुनिया भर के झगड़ों मे अपना राय जाहिर करने के लिए सब से आगे हो जाते है। वे लोग जिनके सम्बन्ध में हम राय जाहिर करते है, हमारे मिल्ल बतना तो दूर. आपस में मिल्ल हो जाते है और हमारो दुश्मनो या हमारा मिलता वही को वही रह जातो है। उदाहरग के लिए 1956 मे जब स्वेज नहर का झगड़ा हुआ तो हमने ब्रिटेन और फास को बहुत कोला, किन्तु आज वहीं यू० ए० आर० वाले, ब्रिटेन और फास के भित्र होते जा रहे है और हम थोड़े दूर होते जा रहे है। इसके बाद हम इजरायल का झगड़ा देखे। इजरायल ने जब य्०ए० आर० मिस्न, पर भ्राक्रमण किया उस हम लोगों ने बहुत बुरा-भला कहा ग्रौर यह कहा कि सारा कुछ दूसरे राष्ट्रों के इशारे से हो रहा है, लेकिन ग्राज जिनके इशारे से इजा इल ने मिस्र पर ब्रात्रमण किया था वे मित्र बन रहे है, मिस्र के ग्रौर हम वही पर स्थित है। हम यह भी सोचते है कि ग्रगर हम इजरायल से सम्बन्ध स्थापित करते है तो ग्ररब के 12-13 देश हमारे खिलाफ बोट दे देगे, मगर अगर सारी स्थिति का म्रध्ययन किया जाये तो ऐसा लगता है कि ग्ररब देशों में भी जोर्डन, ईराक ग्रौर सऊदी ग्ररब वगैरह है उनका हमारे प्रति क्या रुख है। यह स्पष्ट हो जाता है कि हमें जो भ्रम बना हुग्रा है वह बिल्कुल ग्रवास्तिवक है। दूसरे पक्ष का स्रोर भी हम देखें। जिन राष्ट्रों की इजरायल से भी मित्रता है, जिन राष्ट्रों ने इज़रायल से दौत्य सम्बन्ध कायम कर रखे हैं, ग्ररब देशों से भी उनके दौरय सम्बन्ध है, लेकिन उनकी ग्रापस में लड़ाई नहीं होती । हम में इतना कमजोरी ग्रा गई है कि हम सोचते है कि ग्रगर इज़रायल से सम्बन्ध रखे तो ग्ररब कन्द्राज नाराज हो जायेगे । फ्रांस के दौत्य सम्बन्ध दोनो से है, ग्रमरीका के दोनों से है, उनका ग्रापस में कही लड़ाई नहीं होती। यह भ्रम हमारे यहां के शासन चलाने वालों को क्यों पैदा हो गया कि अगर हम इजरायल से सम्बन्ध स्थापित करते है तो ग्ररब कण्टीज हमसे रुष्ट हो जायेंगे, संयुवत राष्ट्र सब मे उनका जो समर्थंन प्राप्त होता है वह नहीं मिल पाएगा । इस पर हमारी सरकार को जरूर विचार करना चाहिए। एक तरफ तो इजुरायल से, जो ग्रपना दौत्य सम्बन्ध कायम करना चाहता है, दौत्य सम्बन्ध कायम करना नही चाहते ग्रौर दूसरा तरफ ग्ररव राष्ट्रों के दबाव में, अप्रत्यक्ष दबाव में, हम इतना म्राते जा रहे है कि म्रख ल ग को भी हमे मान्यता देनो पड़ी । हमे उसका मान्यता कायम रखनी चाहिये या नहीं स पर पुन-विचार करना च'हिये। एक राज्य से ौय साबना कायम नहीं करते बौर दूसरी घार

ग्ररब लाग है--उनका आपस में कहा तक एकमत है उसका विश्वास नहीं उसके बावजूद भी हम उसको मान्यता देने के लिए आगे बढ़ते जा रहे है। इस तरह से ग्ररब राष्ट्रों का व्यान रख कर ग्रौर उनके दबाव मे ग्राकर हमने अन्य मिल्रों को नहीं बनाया, केवल यह सोच कर के किये मिल्र नागज हो जायेगे, इसलिये यह करना कुड़ रीक नहीं।

माननीय मन्त्री जी ने ग्रपने वक्तव्य में कांसाब्लांका के प्रस्ताव की भी चर्चा की । मैं पूछना चाहता हूं कि क्या कारण है कि जिसमें राष्ट्रपति नासर भी थे, वहां के सब थे, वहां पर एग्रेसर को एग्रेसर घोषित नही किया गया जबिक पाकिस्तान ने हम पर श्राक्रमण किया था, यह बिल्कूल सर्वविदित है, उसके लिये किसी प्रकार के प्रकाश की भ्रावश्यकता नहीं, इसके बावजूद भी वहां पर एग्रेसर को एग्रेसर घोषित नही किया गया । फ़िर कैंसे यह हमारे लिये बहुत भ्रच्छा है, यह कुछ मानने सरीखी बात नही है। इसलिये मैं निवेदन करूंगा कि हम इस द्ष्टि से पूर्नावचार करके जो जो राष्ट्र हम से मिन्नता करना चाहें उनसे मिल्रता करने में विसी तरह की श्रापत्ति नहीं करनी चाहिये।

जहां तक प्रधान मन्त्री जी का ताशकन्द में पाकिस्तान ग्रौर रूस वालों से मिलने का सम्बन्ध है, उसके सम्बन्ध में निवेदन है कि जो सिद्धान्त उन्होंने काश्मीर के बारे में प्रकट किया उसका मैं समर्थन करता हूं ग्रीर श्राशा करता हं कि माननीय प्रधान मन्त्री जी उसे पूरा करेगे ग्रौर जिस वचन को उन्होंने देश को दिया है उस पर उस समय वह कायम रहेगे, उसको तोड़ेगे नही।

जहां तक पाकिस्तान के साथ दौत्य सम्बन्ध रखने का सवाल है, मुझे बड़ा श्रफ़सोस होता है कि एक राष्ट्र मिलता का हाथ बढ़ाता हे ग्रीर उदारता के साथ दीत्य सम्बन्ध कायम करना चाहता है उसको हम करते नहीं ग्रीर एक देश ने जिसने हमारे ऋपर ग्राक्रमण किया, हमारे यहां के दूतावास के कर्मचारियों का [श्री श्रिमलकुमार मन्नालालजी चौरडिया]
वहां रहना मुश्किल कर दिया ग्रौर हमें मजबूर
हो कर वहां से लोगों को बुलाना पड़ रहा है,
वहां हमारा दूतावास कुछ काम नही कर
सकता, फिर भी हम उससे सम्बन्ध बनाये
रखना चाहते है। समझ मे नही ग्राता कि एक
तरफ़ तो उन्होंने लड़ाई छेड़ दी है, हमारे
ऊपर ग्रात्रमण किया है, हमारी चौकियां ग्राये
दिन लेते हैं, हमारे यहां गोलियां चलाते हैं,
हम पर बम्ब बरसाते है ग्रौर दूसरी तरफ़ हम
उनसे दौत्य सम्बन्ध दायन रखते हैं, ये दोनों
चीजें साथ साथ चले कुछ न्यायसंगत प्रतीत
नही होता ग्रौर यह कुछ उचित हो, ऐसा
लगता नही।

पख्तुनिस्तान के बारे मे हमारी सरकार ने जो निर्णय किया वह बहुत ग्रच्छा किया, उसे हमें समर्थन देना चाहिये, सहायता करनी चाहिये ग्रौर उनको प्रचार का मौका देना चाहिये । पख्तुनिस्तान एक ग्रलग स्वतन्त्र राष्ट्र बने इसमें हम उसकी पूरी मदद करें, इसमें हमें कोई श्रापत्ति नही मालू , होती लेकिन जो सिद्धान्त पहतृनिस्तान के गारे में रखते हैं तो क्या कारण है कि तिब्बत के बारे में वही नहीं रखने ग्रौर हम चुप रह जाते है, क्यों नहीं हम दलाई लामा की अरकार को मान्यता देकर उसे सारे सांसार में भ्रपना प्रकरण प्रसारित करने का ग्रधिकार देते । क्या कारण है कि हम भ्रागे बढ़ कर क्यों नहीं संयुक्त राष्ट्र संघ में इस बात की पहल करें कि तिब्बत को स्वतन्त्र राष्ट्र घोषित किया जाये ग्रौर उसकी स्वतन्त्रता के हम हामी बनें। लेकिन एक तरफ हम कुछ सिद्धान्त लेते हैं श्रीर दूसरी तरफ़ कुछ सिद्धान्त लेने हैं श्रीर फिर कहते हैं कि हमारी तो ऐसी पालिसी है जिसमें कि सब को एक निगाह से देखते हैं. किसी में कोई मतभंद करना नही चाहते, किन्तू हम अप्रत्यक्ष रूप से मतभेद करने जा रहे हैं ग्रौर हमारे मिवों की संख्या घटती जा रही है ग्रौर हमारे दृश्मनों की संख्या बढ़ती जारही है।

चाइना का संयुक्त राष्ट्र संघ में ग्रभी तक हम समर्थन करते जा रहे है भ्रीर कहते हैं कि उसका वहां प्रवेश हो । जिस समय हमने यह सिद्धान्त लिया था कि चाइना संयुक्त राष्ट्र संघ में शामिल हो उस समय उसमें जो पंचशील के बहुत उच्चतम सिद्धान्त थे उनको स्वीकार किया था, उस समय उसके हाथ खून से रंगे हुये नहीं थे, उसके अपने ही इलाके में रहने वाले तिब्बती लोगों के खन से उसका हाथ रंगा हुआ नही था, उसे समय हमने समर्थन किया था और इस ग्राशा से समर्थन किया था कि राष्ट्र ग्रपनी सीमा में सूरक्षित रहेगे, वह कभी भी किसी पर ब्राक्रमण नहीं करेगा, एक ग्रच्छे सिद्धान्त पर किया थाः परन्त भ्रब हम उसकी प्रक्रिया देख रहे है, उसकी कार्यवाही इतने वर्षों से देख रहे है कि कितनी खतरनाक है, तिब्बत को हड़प जाने के बाद भारत पर श्राक्रमण करके भा न पर कब्जा करना चाहता है, स्राये दिन सीमा पर गोली चलाता है, हमारे सिपाहियों को मार कर ले जाता है। तो भी हम इतने भोले श्रादमी बन कर काम करते है ग्रौर संयुक्त राष्ट्र संघ में उसके प्रवेश के लिये दलील दी जाती है कि संयुक्त राष्ट्र संघ में प्रवेश होने के बाद उसे तमीज ग्रा जायेगी।

SHRI P. N. SAPRU (Uttar Pradesh) Whether you like it or not, China is a fact to be reckoned with in the politics of the world.

श्री विमलकुमार मन्तालालजी चौर ड़िया : तो जो यह दलील दी जाती है कि संयुक्त राष्ट्र में प्रवेश होने के बाद उसकी तमीज श्रा जायेगी यह बात कोई श्रकल से काम लेने वाली मानी जायेगी इसके तो मैं विपरीत सोचता हूं। जब संयुक्त राष्ट्र संघ में उसका प्रवेश हो जा गेगा तो वह श्रपना एक संघ, श्रपना एक ग्रुप बना कर काम चलायेगा श्रीर जहां श्रभी हमें सही बात के लिये भी मन प्राप्त करने में कठिनाई ोती है वहां तो उसके प्रवेश के बाद फिर हम कछ भी नहीं कर पायोंगे, स्थिति श्रीर भी खराब हो जायेगी। इसलिये यह श्रत्यन्त श्चावश्यक है कि सरकार जो संयुक्त राष्ट्र संघ में उसके प्रवेश करने में उसकी मदद कर रही है उसको हमें नहीं करना चाहिये श्रौर इतना ही नहीं बिल्क उसका विरोध करना चाहिये। इसके दूसरी तरफ जब हम को नेशनिलस्ट चाइना की तरफ से मदद मिलती है तो...

श्री प्रकाश नारायन सप्रः वाह वाह।

SHRI V. M. CHORDIA: I will request Mr. Sapru to keep silent.

THE DEPUTY CHAIRMAN: If you address the Chair, then you will not have any trouble.

श्री विमलकुवार मन्नालालजी चौरड़िया: तो इस दृष्टि से हमारे को विचार करना चाहिये कि जो हमारे मित्र बनना चाहते हैं उस को हम मदद नहीं करें ग्रौर जो मित्र नहीं बनना चाहते उसको हम मदद करें, तो यह कोई भी सिद्धान्त की बात नहीं कहीं जा सकती, राजनीति में इसे बिल्कुल थोथी सिद्धान्तवादिता कहा जायेगा, इसका कोई भी सृल्य ग्राका नहीं जायेगा।

नान-एलाइनमेंट की बात की जाती है। जब दो राष्ट्रों में झगडा हो तब क्या हम नान-एलाइंड रह सकते है, जब हम पर स्राक्रमण हुआ हो तो यह समझ में नहीं आता कि नान-एलाइंड रह कर हम केवल अकेले ही रहना चाहते है और दूसरे राष्ट्र उसको छूट दे दें कि वह किसी से भी एलाइंड हो कर लड़ाई करता रहे। यह समझ में ग्राने सरीखी बात नहीं है। चाइना का आक्रमण होता है तो हमें ग्रपने मित्रों की संख्या बढ़ानी पड़ेगी, एलाइनमेंट करना पड़ेगा, पाकिस्तान का क्राक्रपण होता है तो हमें क्रपने मिलों की संख्या बढानो पड़ेगी, मित्र बनाने पड़ेगे, लेकिन हम कहते है कि हम नान-एलाइड है, हम किसी की मदद नहीं चाहते, किसी से एलाइनमेंट नही चाहते । इस झूठे सिद्धान्त पर राष्ट्र कों चलाया जाये तो हम राष्ट्र को गर्त मे ड्बो देंगे ग्रीर राष्ट्र की रक्षा नहीं कर पायेंगे इसलिये

यह नारा लगाना, नान-एलाइनमेंट का नारा लगाना, एक स्वप्न लोक मे विचरण करना है और जब तक इस इमेजिनेशन में रहेगे तब तक कुछ नहीं कर पायेगे और तब तक स्वप्न लोक में ही उस संसार मे ही, विचरण करते रहेंगे। उसके परिणामस्वरूप चाइना का आक्रमण हो चुका है और हमारी सीमा में वह काफी हद तक घुस आया है। इमेजिनेशन और रीजनिंग दोनों मिलना चाहिये।

जहां तक कामनवैत्य का सवाल है उसके बारे में विचार करना चाहिये। मैं यह भी नहीं कहना चाहता कि वित्कुल उससे निकल जाइये। एक ग्रहम प्रश्न है ग्रीर इस के बारे में मैं सरकार से प्रार्थना कहंगा कि वह गम्भीरतापूर्वक विचार करके निर्णय ले। ग्रगर हो सके तो जिनकी वजह से कामनवैत्य कंट्रीज में गड़बड़ पैदा होती है उनको ही निकाला जाये, या तो उन को निकाल दिया जाये या फिर हम उसके बारे में कुछ विचार करें।

जहां तक विदेशी दूतावासो का सवाल है इसके सम्बन्ध मे फारेन पब्लिसिटी के बारे में जब चर्चा हुई थी तो काफी कहा गया। मगर ग्रफसोस इस बात का है कि हम सही सिद्धान्त ले कर के संसार के सामने खड़े होते है मगर फिर भी हम विदेशों में ग्रपना प्रभाव कायम नहीं कर सकते ग्रौर इसका कारण यह है कि विदेशी दूतावासों मे हमारे जो माध्यम है वे ठीक तरह से काम नही करते । जापान का उदाहरण ले लीजिये। जापान में राजदूत कहते है कि हम किस तरह से इस बात को डिफेंड कर सकते है कि हमारी सरकार ने लाहौर पर श्राक्रमण नहीं किया है, जापान में राजदूत कहते है कि जब हमारी सरकार ने प्लेबिसाइट कराने की हामी भर ली तो मैं कैसे इस बात को डिफेड कर सकता हं । इस तरह की बात कहने से हमारा मनोबल कमजोर होता है, विदेशों में हमारी साख कम दोती है श्रौर विदेशों में जो हमारी सही बात का प्रति-पादन होना चाहिये वह हो नही पाता । इसलिये मैं प्रार्थना करूंगा कि इस तरह के जो

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[श्री विमलकुमार मन्नालालजी चौरड़िया]
डिसग्रंटिल्ड लोग है उन को मेहरबानी करके
भारत मे बुला लीजिये। श्रीर ग्रपने नवयुवको
परभरोसा रिखये उनसे काम लीजिये जा कि
भारत मे, सरकार में निष्ठा रखते हो, यहां
की सस्कृति को समझते हा, यहा के सिद्ध-नत
पर विश्वास करते हो श्रीर ऐसे लोगों को वहां
बैठा कर फिर प्रचार करेंगे, कार्य करेंगे, तो
लाभ हो सकेगा।

श्री चन्द्र शेखर (उत्तर प्रदेश): जापान में किस राजदूत ने यह कह दिया कि कहां से हम डिफेड करेंगे।

श्री विमलकुमार मन्नालालजी चौराङ्याः यह वही बात है, स्राप को चाहिये तो मैं स्रापको बता दूगा।

श्री चन्द्र शेखर: यह बड़ी गम्भार बात है।

श्री विमलकुमार मञ्चालालजी चौरड़ियाः श्रभी जापान से एक मिल्र लाट कर श्राये है उन्हों ने इस बात को प्रकट किया । जब ऐसी चर्चा वहा की गई ता उन्ह ने कहाः

"How can I defend my country when it has already spoken about plebiscite? How can I defend 'hat my country has not gone to Lahore" This thing has happened.

जहां तक ग्राए। बम बनाने का सवाल है . . .

श्री सैयद ग्रहमद (म य प्रदेश) : वह कौन साहब है जिन्हों ने बताया कि राजदूत ने ऐसा कहा ।

श्री विमल कुमार मन्नालाल जी चौरड़िया : किसी साहब ने बताया है I will give you the information.

SHRI SYED AHMAD: You are creating a very great misunderstanding.

SHRI V. M. CHORDIA: It is a fact.

श्री प्रकबर प्रती लान: इस का बेसिस स्या हं ?

भी विमलकुमार मन्नालालजी चौरडिया: जहां तक भ्रण बम का सवाल है हम म्राज तक इस सिद्धान्त को मान कर चलते हैं कि ग्रण बम बनाना खतरनाक है, यह वायलेस है, इससे राप्ट्रांकी हत्या हो जायेगी। इस में दो मत नहीं कि यह बड़ी खतरनाक स्थिति है, परन्तु जब हमारे ऊपर कोई श्राक्रमण करता है ग्रीर श्राक्रमण करने वाले के पास शक्ति है, ब्राक्रमण करने वाले के पास ऋण बम है, तो ऐसी स्थिति मे हम चप रहें ग्रौर ग्रयनी शवित से उसका सामना न करें ऐसा कोई भी बुद्धिमान आदमी नहीं करेगा। हम नहीं चाहते हम ग्रण बम बना कर किसी पर ग्राकमण करे, किसी पर फैंके। मगर किसी के हाथ में लकडी रहने का मतलब यह नहीं है कि बाजार में वह किसी को पीटता जायेगा। लकड़ी होने का मतलब यह है कि ग्रगर कोई कूत्ता भौंकेगा तो ठीक ठिकाने लगा देगा और उसके भय से कोई कृता भौकेगा नहीं स्रोर स्राक्रमण नहीं करेगा। हमारा लक्ष्य नहीं हम किसी के ऊपर ब्राकमण करें, मगर ग्रगर हमारे ऊपर कोई ग्राक्रमण करता है ग्रौर खतरनाक ग्रस्त्र शस्त्र का उपयोग करता है तो हम उस का मकाबला कर सकें। **इ**सके लिये ग्रत्यन्त ग्रावरःक है कि हम ग्रण्बम बनाएं। त्राज छ टा सा इंगलैंड जो कि हमारे एक प्रान्त के बराबर भी नहीं है, क्या कारण है बड़े राष्ट्रे। में उसकी गिनती है। इस का कारण उसकी जनसख्या है . . .

श्री श्राई० के० गुजराल : कितना बड़ा राष्ट्र ?

श्री विमलकुमार मन्नालालजी चौरड़ियाः ब्रिटेन का ।

श्री भ्राई० के० गुजराल: कव से ?

श्री विमलकुमार मन्नालाल जी चौर ड़िया : श्रापको पता नहीं होगा मगर उसकी खुशामद करने जरूर जाते होंगे। तो उसकी गिननी क्यों होती है, इस लिए कि उसने ग्रपनी शक्ति का निर्माण कर रना है,

उसके पास शक्ति है स्रौर जब तक शक्ति नही होती, तब तक काई भी स्रापकी पूजा करने वाला नहीं है, जब दक ग्रापके पास शक्ति नहीं तब तक ग्रापके प्रति कोई भिक्त रखने वाला नहीं। भ्रगर राष्ट्र को मजबत बनाना है तो शक्ति पंगठित करनी हे गी । स्राज छोटे-छोटे देश ग्रपने को ताकतवर महसुस करते है मगर इतना बडा भारतवर्ष होने के वावजुद सारे भारत में एकता होने के बावजद हम दुसरों का मंह ताकते फिरते हैं, जरा, जरा सी बात पर। तो मैं प्रार्थना करूंगा कि हम भ्रपनी विदेश नीति को राष्ट्र की दिष्ट से सोचें न कि सिद्धान्तों के ग्रधार पर ग्रौर नारेबाजी के ग्राधार पर चलें।

Motion re:

जहां तक वैज्ञानिक पहल है, जो यह लड़ाई हुई इसमें लड़ाई के मैदान में हमारे बहादर सिपाहियों ने जिस शौर्य का प्रदर्शन किया उसकी हम प्रशंसा करेंगे ही मगर उनके साथ साथ काम करने वाले वैज्ञानिक लोग हैं, जिन्होंने बैठ कर निर्देश किया कि किस तरह से किस शस्त्र को नष्ट करेंगे किस तरह से दश्मनों की गतिविधियों का निरीक्षण कोंगे, उसके लिये वे भी वधाई के पात्र हैं। उनका उपयोग हमारे देश में ठीक तरह से होना चाहिये । हमारे यहां के बड़े बड़े वैज्ञानिक म्राज विदेशों में बिटेन में स्रमेरिका में काम कर रहे हैं ग्रीर उसका कारण यह है कि हम ग्रपन उन साइटिस्ट्स का ठीक तरह से उपयोग नहीं करते श्रौर विदेशी लोग उनको विशेष श्राकर्षण दि या कर ले जाते हैं। यही कारण है कि हमारे बड़े बड़े साइंटिस्ट्स विदेशों में काम कर रहे हैं । हमें उन साइंटिस्ट्स का भ्रादर करके उपयोग में लाना चाहिये। एक ग्नोर हमारे यहां ऐसे पी० एच० डी० डिग्री लिये हए साइन्टिस्ट्स हैं जो इस बात पर शोध करके ही ग्रमुक फूल में क्या विशेषता है ग्रपनी डिग्री प्राप्त कर लेते हैं। मैं प्रार्थना करूंगा हमारी सरकार को ऐसा नियम बनना चाहिये कि ग्रगर वे साइन्स की पी० एच० डी० की डिग्री लेते हैं तो वे सुरक्षा ग्रथवा उद्योग के दिष्टकोण से शोध करके हमारे देश के सामने प्रस्तत कर जिससे हमारे देश के इंडिस्टयल डेवलेपमेंट में मदद मिल सके हमारी सुरक्षा की दिष्ट से मदद मिल सके। इन शब्दों के साथ मैं प्रार्थना करूंगा कि हम विदेश नीति में सिद्धान्तों पर जाने की बजाय राष्ट्र हित को ध्यान में रखते हए चलें। इस तरह की नीति बननी चाहिये। केवल सिद्धान्त के ग्रधार पर रहने से हम ग्रपने देश की भलाई के लिये काम नहीं कर सकेगे।

SHRI SYED AHMAD: Madam. would like the position to be cleared and that is about the ambassador posted in Japan. It is very upsetting to be told that this Ambassador has been carrying on propaganda against all the policies of the Government, if my hon, friend is correct.

THE DEPUTY CHAIRMAN: Did Mr. Chordia say so?

SHRI SYED AHMAD: Yes.

SARDAR SWARAN SINGH: I would strongly repudiate any such suggestion and I am very sorry that the Member should have made statement. If he had any information received from any individual, then he should have passed on that information to me. It is totally incorrect that our Ambassador in Japan, who is a very senior Ambassador, has said that he cannot defend India's position when India has gone to Sialkot or Lahore. It is absolutely incorrect to make any such insinuation. It is a great pity that on the floor of this House the hon. Member should make statements without any verification. I strongly pudiate any such suggestion.

THE DEPUTY CHAIRMAN: I think Mr. Chordia, you must pass on all the information to the Minister . . .

SHRI V. M. CHORDIA: Yes, I will.

THE DEPUTY CHAIRMAN . . . and after it has been confirmed, you could say things. You cannot make insinuations.

(Interruptions)

[The Deputy Chairman.]

Mr. Gujral, you will have fifteen minutes only

SHRI I K GUJRAL: I have here and I heard with great expectations the speeches of the two leaders of the Opposition, particularly Patel. It is very unfortunate that whatever an objective situation develops in this country, Shri Patel's faith in the old myths continues and always continues to divorce himself from the reality but it is a strange thing that even when he tells that he is a great realist, the myths that he talks of have nothing to do with the reality itself. I was expecting from him that after at least this experience of war or fight Pakistan's aggression, he would have realised that it is self-reliance and the industry of his own country had paid dividends. I would have expected that at least at this late stage he would have got up and paid compliments to those who have led this nation for quite some time, that they have laid foundations for such a base which made us effective to fight Pakistan but his faith in his old friends still continues, who, unfortunately for him and for India, do not have the Up till now same reciprocity have been seeing, since 5th August, the attitude of the USA and the U.K. about the various things that has done. From the very beginning, from 5th August to early September they preferred to keep quiet India was fighting against aggression and once India decided to defend itself, all of them started speaking. To that point I will come later but would only like to say this that the British Press not only not stopped at condemning us for defending ourselves but it has now started interfering in matters purely our own I would like to quote or give a small quotation from "The Times" of 8th November, which was commenting on the arrest of Miss Sarabhai and it says.

"The Indian Gove nment extended its efforts to suppress all opposition i_n Kashmir to Delhi . . ."

It continues to say—and this is about Miss Sarabhai—

"Over past 10 years or more she has been working with equal dedication for the cause of the Kashmins."

SHRI P N SAPRU: What is wrong with that?

SHRI I. K. GUJRAL: Please let me finish. After I have finished, you comment.

It says:

"and from her house in Delhi nad continued to put out . "

This is what 'The Times' itself says and this will perhaps satisfy Mr Sapru

"information about events in that State which was usually available from no other source"

If, keeping this in view, the Government has taken some action, it is 'The Times' which is very very worried about it Whether our action is right or wrong-and Mr. Sapru may have a comment to offer-I do not abrogate this right nor do I give this right to foreign Press of any foreign country to tell us what we should do to preserve our security intact. Mr. Sapru might say that the Press is very free in that country and also might say that the British Press can do whatever it likes, and none can tell it what it should or should not do That is what we have been told again and again when the Parliamentary Delegation of the British Parliament has been here also I do not like to say anything from myself but would only like to say that the British Press in our crisis has only toed the line of the Foreign Office there To support my contention, I would only like to quote three lines from "The New Statesman" which is a paper supporting the Government. In another context—that is in the context of Rhodesia-the paper says:

"The Prime Minister's handling of the Rhodesian settler rebellion has so far ." and please note this, Mr. Sapru:

" . . . thanks to his astute manipulation of the mass-communications media evoked wide support and even war praise."

This manipulation is not something which is considered beyond the Government. We have also seen how the B.B.C. has behaved with us and we have been told that the films were shown by the B.B.C. about the devastations in Delhi and about the bombing of Delhi had nothing to do with the Government because B.B.C. is an independent media. Again I am referring to the same newspaper and I quote again how free the B.B.C is and I quote from 'New Statesman' of 19th November. The British Government had decided to get a film made for the TV when the film was made, the paper said.

"The script was vetted and approved at the highest level, including Lord Normanbrook. The film was made and is, I believe, of quite exceptional quality. On 2 September it was seen by Lord Normanbrook and others, who thereupon pronounced that it must be seen by government representatives before transmission. On 24 September government people (quite who not disclosed, but they included somebody from the Home Office) saw the film. Since then silence . . ."

This shows that every film that shown by the B.B.C. should have the clearance from the Home Office and I would like to know whether all the films that were shown on the B.B.C. about India-Pakistan conflict had clearance from the Foreign Office or not. If they had, how to-day the British Government can deny itself the responsibility for all the propaganda that was unleashed to misrepresent country And today we are also being told-and I understand from a

very responsible Member of this House-that Mr. Noble, while discussing with some Members of Parliament vesterday, said that the British Government was willing to be convinced of Pakistan's role if India could only convince it that Pakistan It is collusion with China. strange that even at this stage there are some responsible Members of the House of Commons, who like to be convinced that Pakistan and China have been having collusion. When two thousand square miles of Indian territory have already been handed over to China by Pakistan, when an ultimatum has also been given to us they would attack us within twenty-four hours, even at this stage we are told that the British Government is open to conviction, and this conviction, to my mind, is going too long and too far. We are told that the aid, of which Mr. Dahyabhai Patel is so much enamoured, and which has been stopped, had no political strings and has no political strings. I quite concede this point that perhaps it has no more strings but now perhaps its strings are converting themselves into ropes, and here I only like to quote from 'The Economist', and this is what 'The Economist' says, and it is for Mr. Dahyabhai Patel to decide what it means. I put what it says in plain words. In plain language means that the freeze will continue until the Indian Prime Minister Mr. Shastri, and President Ayub of Pakistan give satisfaction to President Johnson when they meet him some time in December. It says that the freeze will be felt most acutely India's 'maintenance' case of imports, for which the United States has been providing over \$200 million a year-half of the total coming in under this head, namely "U.S. Economic Aid to Indian Sub-continent", from all other countries. And these other countries means that not only the U.K. is stopping giving us aid, it is also using its influence on other countries again quote from a paper entitled "The Washington Daily News", which again speaks of the strings which

[Shri I K Guiral]

Mr Dahyabha₁ Patel prefers to deny It reads and I quote:

"As a benefactor of both countries-having supplied nine billion dollars in aid to them-the United States is merely being reasonable in showing its disgust by withholding new arms and new economic aid until they come to their senses"

Now what those senses are, I do not If to defend this nation is senselessness, if to rise and protest against aggression is senselessness, then only the USA and the UK may for all times understand that we have no intention of coming to our senses as they understand them

I also like to guote to you for a second, Madam, from the Japanese Press which, I very much regret to say, under pressure from the British diplomacy, has also stoppe all the trade agreements and the aids that we are having from them. Now it says and I quote.

'Another cause of the foreign exchange difficulty is that there is no prospect of getting foreign aid The loan from the World Bank is being withheld because of the loan which was expected to be made from the United States in this connection has not been made yet?

Therefore, Madam, you will agree with me that these people, of Great Britain and USA, have both conspired to see to it that we are unable to emerge as a self-respecting nation But I must thank the Government and this nation that, in spite of all that they might say or do, this nation is going to stand on its own, and is not going to be bothered by what these nations are doing. $b_{\mathbf{V}}$ their efforts, to strangle us.

My friend, Mr Chordia, has made a great mention about the Commonwealth and whether we should leave or should not leave the Common-I would not like to menwealth

tion whether we should or should not leave it, but I would only like to say that there is no Commonwealth left, which can be left any more there was a Commonwealth it would have exerted its conscience, united conscience, at the time of our conflict. it also would have exerted itself at the time of the Rhodesian crisis Now I do not like to make many detailed quotations, but I am crying to read out to you from the newspaper which supports Great Britain's Government, and it gives the caption "Wilson's Tragedy of Errors", and savs-I am paraphrasing it-that if Mr. Wilson had spent half the time in arriving at an understanding with the African members of the Commonwealth, the tragedy could have been averted But much before the tragedy of Rhodesia came, Mr Wilson had made it I nown to them that he was not going to use arms, and having made it so known, perhaps in the name of conscience, which conscience did not prick Wilson when the Aden crisis there very much and where armies were landed immediately, and having told Rhodesia that arms were going to be used and the Commonwealth members were not going to be consulted, he went further started talking of, what he says, sanctions Now those sanctions ineffective and useless and are not going to give any results, as is recognised by his own party and by his own members If I had longer time at my disposal, Madam, I would have given you detailed quotations to prove that all the sanctions that Mr Wilson is thinking of are going to be useless and ineffective, and one of the sanctions, most interestingly, he has called Exchange Control sanction, and that Exchange Control sanction, according to 'The New Statesman' practice means that Rhodesia can buy whatever it wants to, from UK but not from any other country the type of sanctions that Mr Wilson is thinking of But if it comes to India, the sanctions amount strangulation, but if it comes to Rhodesia, those sanctions are nothing but a joke and they are only encouraging to build up a ring around the neck of African independence so that African independence cannot, tomorrow also, emerge on a self-respecting basis.

The other thing that I like to remind Mr. Chordia about the Commonwealth is that the high priest of the Commonwealth, Mr. Wilson, has delivered a final blow in the form of military bases, and a couple of days ago I think the Deputy Minister mentioned it here and sail that all the bases in the Indian Ocean were an unfriendly act to us. Did Mr. Wilson choose to consult any member of the Commonwealth when he decided to set up the Chagos base? What is that base meant for? Is it а against China? Is it a base against the Soviet Union? No. It is a base in the Indian Ocean which is definitely meant for all the Commonwealth members in Asia. It is a base against India. It is a base against Cevlon. It is a base against Pakistan. whether Pakistan knows it or and it is a base against all the East African independent countries. these bases in the Indian Ocean, as I said earlier, have a strange habit of changing their character and. rally, it has been seen in the past history that these bases are always not only bases of aggression, they are also bases of subjugation, as happened in the last four hundred years, and whenever the wanted to use a base to sucjugate any nation, they did not hesitate to do so, and if the Commonwealth had any respect in the mind of Mr. Wilson, he would have called a meeting of the Commonwealth nations and discussed with them as to what he was wanting to do. I like to understand, Madam, whether it is Aden, Madagascar, Chagos, Scotra or Maladives. whether all these bases there are not a ring around the Indian neck. the bases in the Indian Ocean today threaten our freedom, threaten the freedom of Asia and threaten freedom of African nations. This third nail, the establishment of bases,

has finished the Commonwealth for all times to come, and it will only remain a club, and therefore the question whether to leave it or not should not bother us seriou.'v The Commonwealth, to my mind, has ceased The British attitude in the to exist. India-Pakistan conflict, the British attitude on the Rhodesian crisis and the British attitude about the bases has finished the Commonwealth for all times and I am certain that it is never going to revive. Yet it is going to revive; it is going to revive in a different form, and that form can be that all these members of the Commonwealth, who are from Africa and Asia, should get together and form themselves into a strong base freedom, and that base should only confine itself to those members only who are today in the Commonwealth; let us further strengthen it by adding more members, so that our Indian Ocean policy must be strongly looked after.

I will say a word and sit down, Madam, that India's defence is not only in the Himalayas; India's defence-history tells us-has also been in the Indian Ocean, and if in the Indian Ocean we do not have any effective and strong policy, the future may not be very bright for us. Therefore, I feel that all those nations which are concerned with the defence of the Indian Ocean, and all those nations which are concerned with the defence of the Himalayas against Chinese expansionism must themselves into a strong friendship, and that friendship, whether Mr. Chordia likes it or not, does exist. It does exist in the form of Malaysia, it does exist in the form of the Alab countries, and even if a couple Arab countries have chosen to disagree with us on this present conflict of ours, we cannot forget that, whenever we have given an effective fight in the Indian Ocean it has always been because the Arab countries bordering on the Indian Ocean have been friendly to us. If today we forget the lessons of history we would be making a mistake. Much has been

[Shri I. K. Gujral.] talked about Tol Aviv. Much has been talked about Nationalist China. But let us not forget that Tol Aviv is the creation of the West and it shall always remain a stooge. Let us not forget that in the position of today it would be a short-sighted policy if to pinch one nation or the other we change our foreign policy and if ever we do that I am sure we would be See what they heading to a fall. What has Israel have been doing. done? What has Israel done in connection with our conflict with Pakistan? What has Israel done about South Rhodesia Israel in all existence, has it ever supported any progressive cause? I would like to say that the Arab countries done that very often. Madam, price of freedom is eternal vigilance. We have to be vigilant, not alone but we have to be vigilant in conjunction with all the other countries that have always stood in the past for freedom and which shall always stand for freedom.

SHRIMATI MOHINDER KAUR (Punjab): Madam, Deputy Chairman, there has been a great deal of criticism of our policy of non-alignment. A great deal of that criticism came from the leader of the Swatantra He accused the Government Party. of flogging a dead horse and he accused the Government of pursuing negative policy. What is negative about that policy I am afraid I do not understand. It is a positive policy. I would submit. It only means we reserve to ourselves the right of independent thinking and of independent action. Is the hon. Member advocating and advising us that we should sell that right of independent thinking and the right of independent action? If that is the case, I am sorry, for if we were to take that advice, it would be suicidal for this country. This policy of non-alignment, has gained us friendship and sympathy of people belonging to different ideologies. I would like to give the example of the Soviet Union, the glowing example of the Soviet

Union's friendship. The Soviet Union has been consistently with us for the past seventeen years and their stand on Kashmir has never wavered. During the critical time of the Indo-Pakistan conflict also, they never stopped their vital aid to us, their economic aid to this country. They have always been of help to us, and they have helped us out at many a critical time, Madam, in the General Assembly and in the Security Council. In fact, I should say that we in this country should be very grateful to the Soviet Union for this consistent friendship.

Let me now give an example of an aligned country, the example Pakistan. Pakistan is a country which has allied itself to certain pacts. Actually, in the initial stages, it looked as if Pakistan had and advantage over us in this conflict. But soon it turned out to be quite the contrary. I happened to be in London at that time when the trouble started If I remember correctly it was on the 10th September that Mr. Bhutto was proclaiming to the world that he was going to prolong this war for a thousand years to come, and on the 10th September, the Pakistan High Commissioner called a press conterence and he took a more rational view of the case than his Foreign Minister At this press conference he said and I am quoting the Pakistan High Commissioner in London-"Pakistan would take it as an unfriendly act if military aid were to be stopped" He had to make that statement because at that time there were some sort of talk that sanctions might be applied on both the countries if they did not take or heed the advice of the Security Council. And at his Press Conference, the Pakistan High said that Commissioner Pakistan would take it as an unfriendly act if military aid were stopped, because Pakistan was dependent to the extent of 80 per cent on such Military aid. while India-and this is the version of Mr. Aga Hilaly-was manufacturing 80 per cent of her military equipment in the country itself. And further he said that if military aid was

stopped, Pakistan would not last week. I think he was right there. After all that high and mighty talk it was for this very reason that Pakistan agreed to the cease-fire. So shows that Pakistan with all its alignments and its pacts did not score an advantage over us. If we came out victorious in this conflict with Pakistan it was on the basis of our planned development. The hon. Member, Shri Dahyabhai Patel, has been very critical of our non-alignment. He has critical of our been very plandevelopment also. I don't know why. I have the greatest regard and respect for him, but I suppose he has to toe the party line and his party is opposed to everything progressive, it is opposed to non-alignment and it is opposed progressive planned development. At the same time he pleaded that we should build up the defence potential of the country. I do not know what basis he would do it if he opposed to planned development. we came out victorious in this conflict it was on the basis of our planned development. If we have come victorious in this conflict, it was to the vision of Jawaharlal Nehru who knew that if we wanted to preserve the sovereignty and the integrity of the country, ultimately we would ave to rely on our own strength and on our own resources. I want to pay my tribute to the Armed Forces of our country. At the same time, would like to bring it to the notice of this House that our forces. soldiers did not have a hand-to-hand fight Madam. They fought with the material produced in a chain of ordinance factories in the country that is what I mean when I say that if we have won this conflict it was on the basis of our planned development. And we have to carry on this planned development.

I want to mention another thing. There is a tendency at this stage on the part of some people trying to whip up a war hysteria in this country. There is a certain section—which I do not wish to /

to name-which is making an all-out effort to whip up a war hysteria in this country. This is a dangerous tendency and it is a tendency which we must resist with all our might because this trend defeats the very we stand for. purpose of all that After all, what is the ultimate jective before us? Our ultimate objective is peace and this war hysteria if we allow it to be carried on like this, is going to defeat the purpose of all that we stand for. So we must resist it. After all, this is only sowing the seed of hatred. We do hope that at least one day future generations, the two countries, Pakistan and India, will learn forget what divides them and learn to live in peace and harmony. let us not leave behind a legacy hatred.

Now, I want to say something about the atom bomb. Some people are saying that we should manufacture atom bombs in this Apart from the moral aspect making an atom bomb, just think what it would imply to make an atom bomb. It would divert large sums of money just to make a mere weapon of mass destruction. Let us this temptation, because this is going to retard all our planned development. It is going to retard the progress of the country. Let us look to the progress of the country, let us build up the economy of the country. We want to build up the defence potential of the country. So let us resist this temptation to make the bomb. Also I would like to say if we go in for manufacturing bomb in this country, we will be looked down upon by the international community for being untrue to basic principles for which we have stood all these years, our fundamental principles

Next I want to say something about the British attitude. The British attitude is absolutely shocking in context. As I mentioned earlier, when this conflict started I happened to be

that we should break off our relationship with the Commonwealth. I personally am not at all enamoured of Great Britain and she is not the only member of the Commonwealth. There are very many friendly nations there and I think we should not turn our back on those friends. If in future, an occasion arises, then we can certainly sever our relations if we want it. We should be cautious and we should not be in a hurry.

I would like to come back to the this question of non-alignment a policy which has sustained the past. I know of very many people who have been trying to push us into en bloc or the other. As I said, it will be suicidal and it will be a great tragedy for the world if he world were to be divided into two power blocs. There would be meeting ground at all. We must resist this temptation to fall in with one group or the other. policy of non-alignment has paid us in the past and in fact it has stood the severe test of the present time. I feel that now the time has when we should re-affirm our faith in the fundamental principles or the fundamental policies that we have pursued so far that is, planned development, non-alignment and the five principles of peaceful co-existence. We should re-affirm our faith in these three fundamental principles and work sincerely to make them a success. I know people many that there are very with whom our fundamental policies are not merely a conviction but article of faith and we should up these policies under any give from wherever it may pressure I know that there is grest deal of string pulling going on behind the scenes but we must resist this temptation because this policy has sustained us in the past and has stood the test of time. We must persevere and carry on against all criticism.

SHRIMATI SHAKUNTALA PARANJPYE (Nominated): Thank you, Madam. I did not expect to be

[Shri Mohinder Kaur.] in London and at that time the attitude of the British press, the attitude of BBC was absolutely one-sided. The attitude of the British Government was definitely partisan. was, if I may say so, almost that of an indulgent mother to a child love. This is something that we did not expect of the British Government. However, Mr. Harold Wilson. the Prime Minister, tried to amends for this attitude in a subsequent speech of his when he said that he put India and Pakistan in same category because at that time he did not have all the correct facts before him. It is surprising, Madam, that the British Prime Minister not have the facts before him. I want to mention one thing. I saw morning in the papers that the der of the British Parliamentary delegation that was here in India a few days ago, at a press conference has said that perhaps the Prime Minister's speech could be attributed, that Mr. Harold. Wilson's speech be attributed to the fact that we lid not give him correct information soon, that our press relations in London were not good. It is surprising that the British Prime Minister, the Prime Minister of a country Great Britain should depend on his being supplied information by our Press Information Officer for him to The line of comknow the facts. munication between India and UK. had not broken down and there was no chaotic condition at that prevailing in the country, his High Commissioner here could have informed him about the correct situa-Anyway, let us take statement at its face value. We may have plenty of opportunity in near future to put that statement to test and see Great Britain's attitude because we have not seen the of the Indo-Pakistan conflict. It is going to continue for some time and we wi'l see what Great Britain's titude is.

Some people are in a huff about our relationship with the Commonwealth and they have been saying called by you so soon but I am quite willing to say what I want to say on this subject. In fact, this is the first opportunity I get of talking about foreign affairs. When I talk about foreign affairs, Madam, I would like to mention that foreign affairs cannot be divorced entirely home affairs. If our ambassadors abroad have got to support country and make a good case of it, it is very necessary that we at home also show a splendid face to world. It is not possible for our ambassadors or our High Commissioners to plead the case of India only regards the foreign policy. They have got to show to the world how India behaves at home. A lot has said today about the expenditure that would have to be incurred if we were to go in for nuclear weapons. I grant that it would mean greater expenditure but, Madam, have considered the extravagance and the amount of money that we are spending for our Plans? I think we can cut our expenditure very much short in those departments and save some amount for the production of nuclear This is a thing we can do. weapons. I do not profess to be an economist and I do not know how much extra money is being spent and how much of extravagance is going on in these Plans but I do know about one subject and on that subject the money that is being allotted in the Fourth Plan is really exorbitant and necessary. If the same thing is happening in other cases, I am afraid we are spending much, too much on the Plans. We can easily save that. We must concentrate on efforts at home to fight corruption, extravagance, etc. before we can have a good face show to the world. Having said this much, I would like you to consider this fact as to why it is that we have lost face in the world. I remember that in the earlier days India manded respect for her views. Why is it now that we are being looked upon as something not worth paying attention to? I feel Madam. that it is because we have talked too much We and too often unnecessarily.

have tried to pose as mentors the entire world and we have told others what they should do. We have really not always minded our own business and I think it is high time that we minded our own business and refrained from too much talking. the past, no matter what trouble rose in what part of the world, we had to express our opinion whether it asked or not. I think that process has really cost us a great deal of tne respect that we had in the world, and which now is gone. This is, I think, worth while thinking about. other thing that my friend, Mr. Chordia, pointed out and which I think is worth while considering is a re-orientation of our foreign policy. We have many friends and we are prone fall in love with some. Excuse my using that expression, Madam, but that is what we have been doing. We are very keen on supporting the policies of some nations whether or not they support us in return. I am referring to the Arab countries. Mr. Chordia said. and I do not want to repeat that again, that at the Algiers Conference nobody condemned Pakistan as an aggressor although that was the fact and that was a thing which was hitting everybody in the eye. It was an established fact as large as life. ought to reconsider our attitude countries which do not, or which refuse to, support us. I have just heard Mr. Gujral making his point Israel, that Israel also did not condemn Pakistan as an aggressor, That may be true but it is necessary that they should side with us. should see who our friends are who are our enemies. I think were about the first people in world to support China's entry the United Nations. Many Membersat least those whom I have heard since coming to the House-think that we ought to re-think about this. that time China had sworn to follow the principles of Panchsheel, China committed herself to a certain policy but China now has withdrawn those professions of hers and China. has gone contrary to what she promised and what she said she would

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[Shrimati Shakuntala Paranjpye.] do. In those circumstances should we support the entry of China into the United Nations? I think here again there is a thing which lies in between supporting and opposing. We do not seem to know that there is such a thing as keeping quiet.

Motion re:

मौनिनः कलहो ेनास्ति । मौनं सर्वार्थ साधनम् ।

This is in favour of silence. It is also said in the English language 'Silence is golden'. I think we can learn this lesson of being silent at times. Why must we always have opinions and express them loudly all over the world whether we are asked to express our opinion or not? That is what has cost us a lot of goodwill and I think that is a thing which we ought to remember. In this conflict with Pakistan we and we have certainly done well should continue to do well. We are watching some of the Western countries and some of the Eastern countries and seeing what help we are going to get. We are afraid some help might be withdrawn or might be stopped. Are we going to look about for help always? Are we never going to want to stand on our own feet, be selfdependent, to live on our own efforts? I think it is high time that we thought about it. There was a talk for some time and everybody said that the aid from the United States would be stopped or there would be strings attached to the aid. I do not know. have been away from Delhi and I could not always get the papers regularly but I have seen in the papers that the aid that is now given by the United States is on a monthly basis. I have also read recently that the aid is likely to be resumed to be given on a long-term basis. Sometimes, I feel sorry that people help us because it makes us weak; it makes us feeble; it makes us dependent; it makes indulge in this weak policy of accepting help from others. sometimes wish that the help should be stopped; I often say that to my friends when I talk to them. I know many of us-I have said it before on the floor of the House-maybe thousands and lakhs might die and that will solve the population problem but it will certainly make us stronger; it will make us want to stand on our own feet. Sometimes I wish and pray that the aid was stopped. Whether or not the aid is stopped we must chalk out a programme which will make us strong, which will show us the way to be dependent on ourselves, which will show us how to utilise all our resources, how to make our country strong and how to maintain the place we had on the map of the world.

Thank you.

شري جي - ايم - مير (جمون اور کشمهر): میدم دیتی چهرمین-آج صبح سے اس معزز ایوان میں جو ایکسترنل امیرس بر بحث هو رهی هے اس میں مجهے بھی بولنے کا موقعہ ملا اس کے لگے میں دل کی گہرائی سے آپ کا شکریہ ادا كوتا هون - اس لئے كه يه فارن افهرس کی جو ذبیت آج هو رهی ھے اس ذہیت میں سب سے زیادہ چرچا کشمهر کے متعلق هوا اور کشمیر هندوستان کا ایسا هی حصه فے جیسا که دانی و بنیشی اور مدراس و اور یاکستان اور هندوستان کے درمیان جو كنفليكت هوا اس كي اس تمام قبیت میں چرچا هوئی رهی - میں نہایت خاموشی کے ساتھ ان تمام تقریروں کو جو صبعے سے لیے کر اس وفت تک هوتی آئی هیں سنتا رها

سازھوں کے ، پاکستان کی طرف سے کی گئی سیورسیو اکتیویتز کے اور پاکستان کی طرف سے کی کئی توز چھوڑ کی کارروائیوں کے شکار ھوتے رھے لیکن هماری حکومت نے کبھی اس طرف توجه نهیں دی اور اس کا نتهجه یه هوا که پاکستان کو ایک شهه ملی - پاکستان نے سمجها که هندوستان کنزور هے اور جیسے میں چاهوں کا - میں کشمیر کو هوپ کر لوں کا - یاکستان نے دوسری دفعه ۱۹۹۵ میں همارے ملک پر پھر حمله کیا۔ اسے دوسری دفعه نہیں کہنا چاھئے بلکہ مقواتر ۱۹۳۷ سے 1940 تک حمله جاری رها هے -**یہ** لکی چھپی بات نہیں ہے -

اب میں پچھلی باتوں کی طرف نهين جانا چاهتا ليكن ١٩٩٥ مين ہ اگست کو پاکستان کی طرف سے جو حمله هوا ولا ایک بالکل واضع چیز ہے - تمام دنیا کے سامنے یہ واضم هے - جدرل نیمو کی رپورت آپ دیکھیں - تمام دنیا کے پریس کو دیکھیں - تمام دنیا کی رائے عامت کو دیکھیں - تو یہ صحیح معنوں میں پتہ چلے کا که پاکستان نے هدارے ملک پر حملة کیا - میں آپ کے سامنے اس معزز ایوان میں دانیا کی جو تمام پریسهز کی رائے هے ولا کوت کونا چاهتا موں:

2237 Motion re: ميدَم دَيِتِي چهرمين — بدقسمتي سے کشمیر کے مسئلہ میں هم نے شروع سے هی کبچه فلطیاں کیں -هماری سب سے پہلی فلطی یہ تھی كه هم سيكورتي كونسل مين كمپلينينت کی حیثیت سے اپنا کیس لے کر گئے کہ پاکستان نے مم پر حملہ کیا ہے، ۱۹۳۷ میں نہتے کشیریوں ير حمله كيا كيا - همار ـ گهرون كو لوتا کیا همین تباه و برباد کیا گیا-اس چیز کو لے کر هم سیکورتی کونسل میں گئے اور مهی سمجهتا هوں که یه هماری سب سے پہلی غلطی تھی۔ دوسری جو غلطی کی ولا یه که ۱۹۳۷ مهن سهر فائر کو قبول کیا اور اس کے بعد ہم نے جو غلطی کی وہ یہ کی که رائے شماری کے متعلق کچھ آفر کی ، کچه کمتنینت کی - تو اس قسم کی باتیں ہوئیں ۔

بهر حال كشميو كا مسلته شروع سے لیکر ایک نرم پالیسی کی وجه سے، ایک ایسی خطرناک پالیسی کی وجه سے لٹکٹا رھا - فیریقینی حالات پیدا ہوئے اور کشمیر کے لوگ جس طریقه سے ترقی کے راسته پر كامزن هونا چاهتے تهے نهيس هو سكيه-۱۹۳۷ سے لیکر آج تک ۱۹۹۵ تک کشمیر کے لوگ متواتر پاکستان کی

[شری جی ایم - میر]

The Cork Examiner (September 7) says:

"In this latest and most dangerous turn in the issue over Kashmir there is no doubt that Pakistan is the aggressor."

The Guardian (September 7) says:

"Pakistanis by sending or allowing infiltrators across the cease-fire line in past few weeks were responsible for the original flaring up of the present trouble."

The Weekly Tribune, Ceylon (September 11) says:

"To the impartial observer India cannot be regarded as aggressor when it was Pakistan which first organised aggressive infiltration across the cease-fire line on August 5."

The Daily Telegraph, Nigeria (September 14) says:

"Pakistan has committed what in public international law is aggression and India has every legitimate right to fight back."

Al Jamhouria, Lebanon (September 15) says:

"In this problem which has arisen in Indian sub-continent we stand without reservations considering Pakistan the first infiltrator and first aggressor."

The Guardian, Manchester and London (6th September) says:

"The series of violations that began on August 5 were to a considerable extent.....in the form of armed men, generally not in uniform, crossing the cease-fire line from the Pakistan side for the purpose of armed action on the Indian side."

اسی طرح ارر دنیا کے تمام اخباروں کی رائے ہے لیکن ان سب کو اس معزز ایوان میں پڑھوں تو میرے لئے کافی وقت کی ضرورت ہے ۔

ترجب اس باریهر ٥ اگست کو همارے ملک پر حمله هوا تو تمام دنیا کے پریس نے اس کو واضع طور پر کہا کہ هادوستان پر پاکستان نے حمله کیا - پاکستان نے اپنی فوجوں کو سول لباس میں بھیج کر ھمارے اندر انفلتريشن كيا اور تمام جائيدادون کو تباہ کیا ۔ ہمارے سکانوں کو فر آتھ کیا۔ اس کے باوجود بی سيكورثى كونسل مين يه مسئله جهسا هے اس کو دیکھکر مجھے افسوس ھوتا ھے ۔ سیکورڈی کونسل کے ان مميران پر حو دنيا مين امن و امان قائم کرنے کے علمبردار ھیں اور جنکا كام هے كه دنيا سيس صحصيم طريقه سے امن و امان کو بعصال کریں -ليكن جب يه مستله سيكورتي كونسل میں جاتا ہے تو ایک بھی مسبر پاکستان کو ایگریسر کہانے کے لئے تهار نههي -

جناب فارین منستر صاحب ارد جناب چهاگلا صاحب یه مطالبه کرتے هیں که رقت آکیا هے که سیکورتی کونسل آیک بار اس کا فیصله کرے که هندوستان پر ایگریشن هوا هے - که هندوستان پر ایگریشن هوا هے - آج جب هم فارین پالیسی پر بعحث کر رهے هیں ۶ آج ایک طرف سے ایک بلاک کو سپورت کیا جا رها هے ارد دوسرو طرف سے دوسری کنتری کو سپورت کیا جا رها هے - میں نه

کسی کو سپورٹ کرنے کے لئے تیار ھرں نه کسی کی مخالفت کرنے کے لئے تھار ھوں لیکن میں چاھتا ھوں هندوستان ایک اندیپیندنت پالیسی نان الائلمنت کی پالیسی لے کر چلے۔ هندوستان نے دنیا کو شانتی اور اس کا پیغام دیا اور اس پیغام کو هم نے دنیا کے سامنے پہنچایا لیکن آج اتھارہ سال کے بقد ھندوستان کی قوم ھندوستان کے لوگ یہ کہنے پر مجدور هیں که همیں اپنی پالیسی کو ایک بار پھر سے دیکھلا ھے۔ آئیے۔ ھم حقیقت کو نه بهلائیں - میں چاهتا هوں - جهسا که میرے ایک مهربان دوست لیدی ممهر نے شان دار طریقه سے کہا - هم زیادہ باتیں کرتے ھیں ھم دوسروں کے معاملة مين خوامخواه مداخلت کرتے میں بجائے اس کے کہ مم زیادہ باتھی کریں - بجائے اس کے کہ هم دوسرے ملکوں کو سپورے دیں پہلے اپنے کام کو دیکھیں - جہاں تک هندوستان کے انترست کا تعلق هے -هددوستان کے بہترین مفاد کا تعلق ہے -چاھے هديں اپني پاليسى ميں نرمى برتذی یوے - پالیسی کو بدلنا پڑے همیں اپنا رویہ بدلنا جاهنے۔ جس پالیسی کے لئے گاندھی جی نے قدم اتھایا ، جن پالیسیز کے لئے پلڈت جواهر لال نہرو نے دنھا میں نام پهدا کها - هندوستان کا نام اونجا

کیا - میں یہ کہلے کے لئے تیار نہیں هوں که اس کو بدلا جائے۔ میں نهين چاهتا كه نان الائنىنت كى ياليسى کو بدلا جائے ۔ میں نہیں چاھتا پنچ شیل اور بیسفل کو ایکزیستینس کی پالیسی کو بدلا جائے۔ لیکن دنیا کے بدلتے ہوئے حالات کو آپ دیکهئے۔ وہ چین جو ایک بار هندوستان کا دوست بنا تھا ، جس نے پنچ شیل کا اصول اپنایا تها - اس پر اینی مهر لگائی تھی ، آج وہ پلیم شیل کی پالیسی کو بھلا کر پاکستان کے ساته مل گیا هے حالانکه آئیڈیولوجیکل دَيفرينسز هيل - حالانكه ايك ملك میں ایک طوح کی حکومت ہے دوسرے میں دوسری طرح کی حکومت ہے - لیکن پھر بھی ولا مل گئے ھیں کھونکہ ھر ایک ملک ائیے مفاد کی پالیسی پر چل رہا ہے -ھمیں ایمانداری سے اس بات کو ریلائز کرنا ہے - سیکورتی کونسل میں میں ایمانداری سے کہتا ہوں همارا ساتھ کسی نے نہیں دیا۔ اگر دیا ہے تو کچھ حد تک ہم تھیک ھے روس نے ھمیں دیا ھے۔ ھمیں اس کا شکر گذار هونا چاهنے - مگر افسوس کے بات ھے کہ روس کی طرف سے بهی نهیں کہا گھا کہ پاکستان فلطی پر هے ۔ اس نے حمله کیا هے -اس کا مطلب یه نهیں ہے کہ میں کسی کی مخالفت کو رہا ھوں – میرا کہنا یہ ھے کہ ھمیں

ویسا هی حصه بن چکا هے جهسے ہمیئی ہے - مدراس ہے - لیکن اس سے پہلے کیا ہوتا تھا کبھی سورن سنگھ اور بھا و ملاقات کرتے تھے - کبھی سیکورتی کونسل مہی کشمیر کے بارے میں بات چیت هولی تهی یعلی خود آپ کی طرف سے ایک غیر یقینی کی بالیسی اختیار کی جا رهی تھی میں خوش ہوں ہماری سرکار نے شاستری کی سرکار نے ایک بوا شان دار قدم اللهایا هے ایک استرانگ مضبوط پالیسی بنائی ہے - سردار سوران سلگھ جی نے سیکورڈی کونسل مهي بيتهے هوئے جب بهتو صاحب کالی دے رہے تھے - بہت اچھا کیا کہ میتلگ کا بائیکات کیا ۔ دنیا کی وہ طاقتیں جو هماری طرف دوستے کا هاته بوهاتی تهیں جو کہتی تهیں که ھم تمہارے دوست ھیں کیا انہوں نے لس کی حرکت کو کندم کیا - ایک طرف ھندوستان کے ۲۵ کروز آدمیوں کو بھٹو صلحب کالی دے رہے تھے اور دوسری طرف سیکوریٹی کونسل کے تمام ممهران چپ بیٹھے تھے ۔ کیا اُن کالیوں کا جواب کس نے دیا -- تهیں -- اسی طرح كا سابلانكا كي سبت كانفرنس مهن اس کا کوئی ذکر نہیں۔ آیا – ٹھیک ہے مهی مانتا هوں جهاں ک نائتید مرب ریپبلک کا تعلق ھے اس کا ایتهجوة ریزرایهل رها هے لیکن اس فالفرنس میں بھی کسی نے اس بات

[شرى جي - ايم - مير] هدوستان کے بہترین مفاد کے لئے پالیسی بنا کر چلنا چاهئے ددات از اے بلیسینگ ان دستائزه، جو پاکستان کی طرف سے یہ حملہ عوا اور آپ نے ایک بار اینے ہاوں پر کھوے ھو کر مقابله کا -

کشمیر آکی آئین ساز اسمبلی نے فیصله کرلیا هے اپلی رائے عامه کے فریعه ایک بار نهیل دو بار نهیل بلکہ اس سے بہت پہلے +۱۹۳ میں -جب هندوستان میں دد هندوستان چھور دوء کے نعرے لکائے جا رہے تھے تب سے کشمیر سیس دوکوئٹ کشمیره، ددکشمہر چھوڑ دو ee کے نعرے لکائے جا رھے تھے اور اس تحریک میں جو رهامائی همهی ملی وه هندوستان کے راھنداؤں سے - لیڈران سے ملی -ولا جواهر لال نهرو سے ملی - کاندھی سے ملی بھٹو اور ایوب سے نہیں ملی -۱۹۳۷ سے پہلے کے جذبات کا جہاں تک تعلق هے - کشمهریوں کو اس معاملة مين ذرا بهي غلط قهدي نهين ھے - لیکن جہاں "تک آپ کا تعلق ھے ۔ آپ کی کنزور پالیسی کی رجه سے - ایک ط پ کہتے میں كشمهر كا مسئلة حل هو چكا هـ اور آپ کی بات سے میں خوص ہوں کشدیر کے لوگ خوش میں آپ نے اتهاره سال بعد کیا ہے کشمیر کا معاملة ختم هو چکا هے۔ کشمیر

کو کندم نہیں کہا اور کسی نے پاکستان کو ایگریسر نهیی کها - کل یا پرسوں کا ذکر ھے ایک سمبر صاحب نے اس معزز ایوان میں بتلایا تها که ایک آدمی جو هددوستان آنا چاهتا تها اس کو یه بتلایا گیا که دلے میں بمبارةملت هو کیا هے اور اشوكا هوتل ياكستان كا هيد كوارتر بن کیا ہے۔ میں جانا چاھتا عوں که همارے قارن مشنس کیا کام کر رھے هیں - میں ایمانداری سے یہ کہذا چاهتا هوں که ممیں سوچنا هے که کہا همارے سفیر هلدوستان کی صحیم معنوں میں باہر نمائندگی کر رہے هیں - هم اس طریقه سے کام کریں جس طرح سے نیپال میں همارے امبیسیدر شریس نرائن جی نے کہا ہے وہ جس طرح سے پیدل چل کر لوگوں سے ملتے ھیں اسی طرح ھمارے ودیھوں میں امبسیدر باہر جا کر عام لوگوں کے ساتھ - برطانیہ کے لوگوں کے ساتھ ملهی کے - امریکہ کے لوگوں سے ملیس كي - تو محجه يقهن هي كه جو غلط فہمیاں پیدا ہو گئی میں کشمیر کے سوال کے متعلق وہ فلط فہمیاں دور ہو سکتی هیں - آپ دیکھیں کے ایران میں کیا ہواہ ٹرکی میں کیا ہوا۔ ان ممالک نے همارا ساتھ کیوں نہیں دیا اس وجه سے که پاکستان نے ایک زبودست پررپیگلذا کها تها که یه لیک ایسی جلک مے جو جلک علاو اور مسلم کے درمیاں ہے ۔ یہ جلگ اسلام

کو خطرہ میں ذال سکتی ھے -هندوستان کی یہ جنگ اسلام کے خلاف جلك هے - حالال كه يه جلك اسلام اور هندوازم میں نہیں تھی - یہ جنگ ایسی تهی جس مین سیکولرزم -نهشنلزم اور قيموكريسي ايك طرف تهی اور دوسی طرف نوجی دکتیتر-شپ - يه دو آلهڌيالوجيز کي جنگ هو رهی تهی لیکن پاکستان کو میں کریڈیت دیتا ہوں پاکستان کے پروپیگندا کرنے والوں کو که ولا پروپیگندا میں کامیاب ہوئے اور کسی طوح مسلم ممالک میں یہ پروپیگلڈا کام کر گیا -

مجهے ایک عرض یه کرنی هے کہ آپ نے تمام مسلم ممالک میں کشمیر کے حالات بتائے کے لئے ڈیلھگھشرے بهیچے آپ نے انلے دیلیگیش بهیچے مگر کشمیر کا ایک بهی ذیلیگیشن نہیں بھیجا - کشمیر کے بارے میں کشیر کے نمائندے می زیادہ اچھی طرح سے بتا سکتے هیں - میں بتا سکتا هول که کشمیر کا هندوستان کے ساتھ الحاق زور زبردستی کے ساتھ نہیں ہوا - حالانکہ پاکستان نے یہ كها كه هم مسلمان وهال اكثريت میں میں اس لئے کشنیریوں کی اکثریت کو پاکستان میں جانا چاھئے۔ لیکن هم نے اس بنا پر پاکستان کا ساتھ نهيل ديا - هم نهشنازم مين سيكولرزم میں یتین رکھتے ھیں - ۱۹۳۷ میں جب چاروں رطف بھائی بھائی کے اوپر

[شرى جى - ايم - مير] گولی چل رهی تهی اس وقت کاندهی جی کو جو روشنی کی کرن نظر آنی اس کا تهجه یه هوا که سائدرتی کے کسی آدمی کا بال بانکا نہیں ھوا - واقعی ان کا بہت ہوا اثر ھمارے اویر تھا۔ اس وقت آپ دیکھیں کے کشمیر میں سیکولرازم اور ڈیموکریسی بالكل بحال هوئى - يه تمام چيزين خاص طور پر مسلم ممالک کو کهتا هون - همين افسوس هے كه همين الله ریلیشن زیادہ سے زیادہ ان کے ساتھ مكمل كونے كا موقعة نهيي ملا -برطانیه کی همیشه سے یه پالیسی رهی هے - قیوائد ایلد رول - امریکم کی بالیسی دیکھئے -

Motion re:

THE DEPUTY CHAIRMAN: Your time is over. We are very strict today.

شرى جى - ايم - مير : ميں ختم کر رہا ہوں - دو ملت میں کیے دیتا هور - امریکه نے بھی فیا کیا که تدام جو فوة سهائي تهي اور ايت تھی اس کو بند کر دیا - جس کی آرے وقت میں همیں ضرورت تھی بتلائهم اس دوستی کا همیں کیا فائدہ ? اس کے مقابلت میں روس نے آبے تک سدد دی - همیں هتهیار دیئے سامان دیا - اس لئے میں چاهتا هوں که اتهاره سال کے بعد ایک وقت ایسا آگیا هے که هذدوستارم کے لوگوں کو ایے پاوں پر کہتے ہونے

کی کوشھی کرنی چاھئے۔ هم هندوستان کے مفان کو سب سے زیادہ سمجھیں هم بولیں کم اور کام زیادہ کریی -اور دوسروں کے معاملے میں زیادہ آگے جانیکی کوشش نه کرین - ایسا کر کے هم ایذی نان الائذمذت کی پالھسی اور پذیج شیل کے اصولوں کو ليكر دنها مين آگے جا سكتے هيں۔ مكر اينا مفاد يهلے هونا چاهئے -

†श्री जी० एम० मीर (जम्मू ग्रौर काश्मीर): मेडम डिप्टी चेयरमेन ग्राज सुबह से इस मौजिज एवान में जो एक्सटन ल ग्रफेयर्स पर बहस हो रही है उसमें मुझे भी बोलने का मौका मिला उसके लिए मै दिल की गृहराई से ग्रापका शुक्रिया ग्रदा करता हुं। इस लिए की यह फारन ग्रफेयर्स की जो डिबेट ग्राज हो रही है इस डिबेट में सब से ज्यादा चर्चा काश्मीर के मुताल्लिक हम्रा ग्रीर काश्मीर हिन्दुस्तान का ऐसा ही हिस्सा है जैसा कि दिल्ली, बम्बई ग्रौर मद्रास; ग्रौर पाकिस्तान, ग्रौर हिन्द्म्तान के दरमियान जो कोंपिलक्ट हुम्रा उसकी इस तमाम डिबेट में चर्चा होती रही । मैं निहायत खामोशी के साथ उन तमाम तकरीरों को जो सुबह से लेकर इस वक्त तक होती आई हैं सुनता रहा हूं।

मैडम डिप्टी चेयरमेन, बदिकस्मती से काशमीर के मसले में हमने शुरु से ही कुछ गलतियां कीं। हमारी सब से पहली गलती यह थी कि हम सिक्यरिटी कोंसिल में कःप्लेनेंट की ूहैसियत से ग्रपना केस लेकर गए कि पाकिस्तान ने हम पर हमला किया है। 1947 में निहत्थे कश्मीरियों पर हमला किया गया, हमारे घरों को लूटा गया, हमें तबाह व बरबाद किया गया। इस चीज को लेकर हम सिक्युरिटी

^{†[]} Hindi transleration.

कोंसिल में गये और मैं समझता हूं कि बह हमारी सब ं से पहली गलती थी। दूसरी जो गलती की वह यह कि 1947 में सीज फायर को कबूल किया भीर उसके बाद हमने जो गलती की वह बह कि रायशुमारी के मुताल्लिक कुछ आफर की, कुछ किमटमेंट की। तो इस किस्म की बातें हुईं।

बहरहाल काश्मीर का मसला शुरु बे लेकर एक नरम पालिसी की वजह से, एक ऐसी खतरनाक पालिसी की वजह से लटकता रहा, गैर यकीनी हालत पदा हुए भौर काश्मीर के लोग जिस तरीके से तरक्की के रास्ते पर गामजन होना चाहते थे नहीं हो सके। 1947 से लेकर ग्राज तक 1965 तक काश्मीर के लोग मतवातर पाकिस्तान की साजिशों के, पाकिस्तान की तरफ से की गई सबर्वासव एक्टिवटीज के ग्रौर पाकिस्तान की बरफ से की गई तोड फोड की कार्रवाइयों के शिकार होते रहे लेकिन हमारी हुकुमत ने कभी इस तरफ तवज्जो नहीं दी और उसका नतीजा यह हुआ कि पाकिस्तान को एक शह मिली । पाकिस्तान ने समझा कि हिन्दुस्तान कमज़ोर है ग्रौर जैसे मैं चाहुंगा मैं कश्मीर को हड़प कर लूंगा। पाकिस्तान ने दूसरी दफा 1965 में हमारे मुल्क पर फिर हमला किया। इसे दूसरी दफा नहीं कहना चाहिये बल्कि मतवातर 1947 से 1965 तक हमला जारी रहा है। यह लुकी-छुपी बात नहीं है।

ग्रब मैं पिछली बातों की तरफ नहीं जाना चाहता लेकिन 1965 में 5 ग्रगस्त को काकिस्तान की तरफ से जो हमला हुन्ना वह एक बिल्कुल वाजह चीज है। तमाम दुनिया के सामने यह वाजह है। जनरल निम्मो की रिपोर्ट ग्राप देखें, तमाम दुनिया के प्रेस को देखें, तमाम दुनिया की राय श्रामा को देखें को यह सही मायनों में पता चलेगा कि का किस्तान ने हमारे मुल्क पर हमला किया। मैं ग्राप के सामने इस मौजिज एवान में दुनिया की जो तमाम प्रेसिज की राय है वह कोट करना चाहता हूं:

The Cork Examiner (September 7) says:

"In this latest and most dangerous turn in the issue over Kashmir there is no doubt that Pakistan is the aggressor."

The Guardian (September 7) says:

"Pakistanis by sending or allowing infiltrators across the cease-fire line in past few weeks were responsible for the original flaring up of the present trouble."

The Weekly Tribune, Ceylon (September 11) says:

"To the impartial observer India cannot be regarded as aggressor when it was Pakistan which first organised aggressive infiltration across the cease-fire line on August 5."

The Daily Telegraph, Nigeria (September 14) says:

"Pakistan has committed what in public international law is aggression and India has every legitimate right to fight back."

Al Jamhouria, Lebanon (September 15) says:

"In this problem which has arisen in Indian sub-continent we stand without reservations considering Pakistan the first infiltrator and first aggressor."

The Guardian, Manchester and London (6th September) says:

"The series of violations that began on August 5 were to a considerable extent.....in the form of armed men, generally not in uniform, crossing the cease-fire line from the Pakistan side for the purpose of armed action on the Indian side."

इसी तरह श्रौर दुनिया के तमाम श्रखबारों की राय है लेकिन उन सब को इस मौजिज एवान में पढ़ंतो मेरे लिए काफी वक्त की जरूरत है।

[श्री जी० एम० मीर]

तो जब इस बार फिर 5 ग्रगस्त को हमारे म लक पर हमला हम्रा तो तमाम दूनिया के प्रेस ने उसको वाजह तौर पर कहा कि हिन्दस्तान पर पाकिस्तान ने हमला किया । पाकिस्तान ने श्रपनी फौजो को सिविल लिबास मे भेज कर हमारे ग्रदर इफिलट्रेशन किया ग्रौर तमाम जायदादो को तबाह किया। हमारे मकानों को नजरे ग्रातिश किया। इस के बावजुद भी सिक्युरिटी कौसिल में यह मसला जैसा है उसको देखकर मुझे ग्रफसोस होता है सिक्यरिटी कौसिल के उन मेम्बरान पर जो दुनिया में ग्रमनोग्रमान कायम करने के इलम-बरदार हैं श्रौर जिनका काम है कि दुनिया मे सही तरीके से अमनोग्रमान को बहाल करे। लेकिन जब यह मसला सिक्युरिटी कौसिल मे जाता है तो एक भी मेम्बर पाकिस्तान को एग्रेस्सर कहने के लिए तैयार नही।

जनाब फारेन मिनिस्टर साहब श्रीर जनाब छागला साहब यह मुतालबा करते है कि वक्त ग्रा गया है कि सिक्य्रिटी कौसिल एक बार उसका फैसला करे कि हिन्द्स्तान पर एऐशन हुम्रा है या नही । लेकिन मुझे ब्रफसोम है ग्राज जब हम फारेन पालिसी पर बहस कर रहे है ग्राज एक तरफ से एक ज्लाक को सपोर्ट किया जा रहा है ग्रौर दूसरी तरफ से दूसरे कन्ट्री को सपोर्ट किया जा रहा है। मैं न किसी को सपोर्ट करने के लिए तैयार हं न किसी की मखालिफत करने के लिए तैयार हं लेकिन मैं चाहता हूं हिन्दुस्तान एक इंडिपेंडेट पालिसी नान-एलाइनमेंट की पालिमी ले कर चले । हिन्दुस्तान ने दुनिया को शान्ति भीर भ्रमन का पैगाम दिया श्रीर इस पैगाम को हमने दुनिया के सामने पहुंचाया लेकिन ग्राज भ्रठारह साल के बाद हिन्दुस्तान की कौम हिन्दुस्तान के लोग कहने पर मजबूर हैं कि हमें ग्रपनी पालिसी को एक बार फिर से देखना है। ब्राइये हम हकीकत को न भुलाएं। मैं चाहता हूं जैसा कि मेरे एक मेहरबान दोस्त क्षेडी मेम्बर ने शानदार तरीके से कहा

हम ज्यादा बातें करते हैं, हम दूसरों के मामले में ख्वामख्वाह मदाखलत करने है बजाए इस के कि हम ज्यादा बात करे, बजाए इस के कि हम दूसरे मुल्कों को सपोर्ट दें पहले अपने काम को देखे । जहा तक हिन्द्स्तान के इन्ट्रेस्ट का ताल्ल्क है, हिन्द्स्तान के बेहतरीन मुफाद का ताल्लुक है चाहे हमे ग्रपनी पालिसी में नरमी बरतनी पड़े, पालिसी को बदलना पड़े, हमें भ्रपना रवैया बदलना चाहिए । जिस पालिसी के लिए गाधी जी ने कदम उठाया, जिन पालिसीज के लिए पडित जवाहरलाल नेहरू ने दुनिया मे नाम पैदा किया, हिन्दुस्तान का नाम ऊचा किया, मैं यह कहने के लिए तैयार नही ह कि उसको बदला जाए । मैं नही चाहता कि नान-एलाइनमेंट की पालिसी को बदला जाए। मै नही चाहता पचशील श्रौर पीसपूल को-एग्जिस्टेस की पालिसी को बदला जाए। लेकिन दुनिया के बदलते हुए हालात को ग्राप देखिए । वह चीन जो एक बार हिन्दुस्तान का दोस्त बना था जिसने पंचशील का उसूल अपनाया था, उस पर अपनी मोहर लगाई थी म्राज वह पचशील की पालिसी को भुला कर पाकिस्तान के साथ मिल गया है हालाकि ग्राइडियोलोजिकल डिफंसिस है. हालाकि एक मुल्क में एक तरह की हुकुमत है दूसरे में दूसरी तरह की हुकूमत है। लेकिन फिर भी वे मिल गये है क्यों कि हर एक मुल्क ग्रपने मुफाद की पालिसी पर चल रहा है। हमें ईमानदारी से इस बात को रियला**ाइज** करना है। सिक्युरिटी कौसिल में मैं ईमन-दारी से कहता हूं हमारा साथ किसी ने नहीं दिया। ग्रगर दिया है तो कुछ हद तक यह ठीक है रूस ने हमें दिया है। हमे उसका शुक्रगुजार होना चाहिए । मगर श्रफसोस की बात है कि रूस की तरफ से भी नही कहा गया कि पाकिस्तान गलती पर है, उसने हमला किया है। इसका मतलब यह नहीं है कि मैं किसी की मुखालिफत कर रहा हूं। मेरा कहना यह है कि हमें हिन्दस्तान के बेहतरीन मफाद के लिए पालिसी बना कर चलना चाहिए । "इट इज ए ब्लैंसिंग इन

डिसगाइज्र'' जो पाकिस्तान की तरफ से यह हमला हम्रा भ्रौर भ्राप ने एक बार भ्रपने पांव पर खड़े हो कर मुकाबला किया।

Motion re:

काश्मीर की ग्राइन साज ग्रसेम्बली ने फैसला कर लिया है भ्रपना राय श्रामा के जरिए एक बार नहीं दो बार नहीं बल्कि इससे भी बहत पहले 1930 में, जब हिन्दुस्तान मे ''हिन्द्स्तान छोड दो'' के नारे लगाए जा रहे थे ताब से काश्मार में "कइट, कश्मीर, काश्मीर छोड़ दो" के नारे लगाए जा रहे थे और इस तहरीक मे जो रहनुमाई हमे मिली वह हिन्दू-स्तान के राहनुमास्रों से, लीडरान से मिली । वह जवाहरलाल नेहरू से मिलो, गाधी से मिली, भुट्टो और अयब से नहीं मिली । 1947 से पहले के जज्बात का जहा तक ताल्लुक है, काश्मीरियों को इस मामले में जुरा भी गलतफहमी नहीं है, लेकिन जहां तक ग्राप का ताल्लुक है, ग्राप की कमज़ोर पालिसी की वजह से ---एक तरफ ग्राप कहते है काश्मीर का मसला हल हो चुका है ग्रौर ग्रापकी बात से मैं खुश हु, काश्मीर के लोग खुश है, ग्राप ने श्रठारह माल बाद कहा है काश्मार का मामला खत्म हो चुका है। काश्मोर वैसा हो हिस्सा वन चुका है जैसे बम्बई है, मधास है। लेकिन इस से पहले क्या होता था कभी स्वर्गसिह ग्रीर भुट्टो मुलाकात करते थे 'कभी, सिक्यूरिटी कौसिल में काश्मोर के बारे में बातचीत होती थो, यातो खुद ग्राप की तरफ में एक गैंग्यकोनो का पालिसी स्रष्टितयार की जा रही था। मैं खुश हूं हमारी सरकार ने, शास्त्री की सरकार ने, एक बड़ा शानदार कदम उठाया है, एक स्ट्रोंग मजबत पालिसी चनाई है। सरदार स्वर्ण सिंह जी ने, सिक्युरिटी कौंसिल में बैठे हुए जब भुट्टो साहब गाली दे रहे थे, बहुत अच्छा किया कि मीटिंग का बयकाट किया । द्निया की वे ताकते जो हमारी तरफ दोस्ती का हाथ बढ़ाती थी, जो कहतो थीं कि हम तुम्हारे ोस्त हैं, क्या उन्होंने इसकी हरकत को कंडेम किया ? एक तरफ हिन्द्स्तान के 45 करोड़ म्रादिमयों को भुट्टो

साहब गाली दे रहे थे ग्रौर दूसरी तरफ सिक्यूरिटी कौंसिल के तमाम मेम्बरान चुप बैठे थे। क्या इन गालियों का जवाब किसी ने दिया । नही । इसी तरह से कासाब्लांका की सम्मिट कांफ्रेंस में उसका कोई जिक नहीं आया। ठीक है मैं मानता ह जहां तक युनाइटिड ग्ररब रिपब्लिक का तात्लुक है उसका एटिच्यूड रीजनेबिल रहा है लेकिन उस कांफ्रैस में भा क्सा ने इस बात का कड़म नहीं किया ग्रौर कियी ने पाकिस्तान को एश्रेसर नहीं कहा। कल या परसों का जिक है एक मेम्बर साहब ने इस मौजिज एवान में बनलाया था कि एक ग्रादमी जो हिन्द्स्तान **ग्राना चाहता था उसको यह बतलाया गया** कि दिल्ली में बमबाई मेट हो गया है ग्रीर स्रगोका होटल पाकिस्तान का हैड क्वाटर बन गया है। मै जानना चाहता हं कि हमारे फारेन मिशन्स क्या काम कर रहे है। मैं ईमानदारी से यह कहना चाहता ह कि हमें सोचना है कि क्या हमारे सफ,र हिन्द्स्तान की सही मायनों मे बाहर नुमाइन्दर्गा कर रहे है। हम इस तरोके से काम करे जिस तरह से नेपाल मे हमारे एम्बेसेडर श्रीमन् नारायण जी ने किया है वह जिस तरह से पैदल चल कर लोगों से मिलते हैं उसी तरह हमारे विदेशो मे एम्बेसेडर बाहर जाकर ग्राम लोगों के साथ, वरतानिया के लोगों के साथ मिलेंगे, ग्रमरीका के लोगों से मिलेंगे, तो मुझे यर्क न है कि जो गलतफहिमया पैदा हो गई है काश्भीर के सवाल के मुताल्लिक वे गलतफहिमया दूर हो सकती है। ग्राप देखेंगे ईरान में वया हुग्रा, टर्की में क्या हुन्ना। इन मुमालिक ने हमारा साथ क्यों न ीं दिया इस वजह से कि पाकिस्तान ने एक जवरदस्त प्रोपेगेंडा किया था कि यह एक ऐसी जंग है जो जग हिन्दू ग्रीर मुस्लिम के दरिमयान है। यह जंग इस्लाम को खतरे में डाल सकती है। हिन्दुस्तान की यह जंग इस्लाम के खिलाफ जंग है। हालांकि यह जंग इस्लाम ग्रौर हिन्दुइज्म में नही थी। यह जंग ऐसी थी जिस में सेक्युलिरिज्म, नेशनेलिज्म ग्रीर डेमोकेसी एक तरफ थी ग्रीर दूसरी तरफ

[श्री जी० एम० मीर]

फौजी डिक्टेटरिशप । यह दो ब्राइडियोलोजी की जग हो रहो थी । लेकिन पाकिस्तान को मैं ऋडिट देता हू, पाकिस्तान के प्रोपेगेडा करने वालो को कि वह प्रोपेगेडा मे कामयाब हुए ब्रौर किसी तरह मुस्लिम मुमालिक मे यह प्रोपेगेडा काम कर गया ।

मुझे एक अर्ज यह करनी है कि आप ने बमाम मस्लिम ममालिक मे काश्मीर के हालात बताने के लिए डेलीगेशन भेजे, ग्राप ने इतने डेलोगेशन भेजे,मगर काश्मीर का एक भो डेलीगेशन नहीं भेजा । काश्मार के बारे में काश्मीर के नुमाइन्देही ज्यादा अच्छी तरह से बता सकते है। मै बता सकता ह कि काश्मीर का हिन्द्स्तान के साथ ग्रलहाक जोर जबर-दस्ती के साथ नही हुन्ना। हालाकि पाकिस्तान ने यह कहा कि मुसलमान वहा अक्सरियत मे हैं इसलिए काश्मीरियो की अक्सरियत को पाकिस्तान मे जाना चाहिए । लेकिन हमने इस बिना पर पाकिस्तान का साथ नही दिया। इम नेशानेलियम मे, सेक्युलरिज्म मे यकीन रखते हैं। 1947 मे जब चारो तरफ भाई भाई के ऊपर गोली चल रही थी उस बक्त गाधी जो को जो रोशनी की किरन नजर ग्राई उसका नतीजा यह हम्रा कि माइनोरिटी वे किसी ग्रादमी का बाल बाका नही हुग्रा। वाकई उनका बहुत बडा ग्रसर इमारे ऊपर था। उस वक्त ग्राप देखेंगे काश्मीर में सैक्युलिरिज्म और डेमोकेसी बिल्कुल बहाल इई । यह तमाम चीजे खास तौर पर मुस्लिम मुमालिक को कहता ह। हमे अफसोस है कि हमे श्रपने रिलेशन ज्यादा से ज्यादा उनके साथ मुकम्मल करने का मौका नही मिला। बरतानिया के हमेशा से यह पालिसी रही है, डिवाइड एण्ड रूल । ग्रमरोका की पालिसी देखिए।

THE DEPUTY CHAIRMAN: Your time is over. We are very strict today.

भी जी • एम • मीर : मै खत्म कर रहा हु। दो मिनट में कहे देता हू। ग्रमरीका ने भी क्या किया कि तमाम जो फुड सम्लाई थी ग्रौर ऐड थी उसको बन्द कर दिया। जिस की ब्राडे वक्त में हमें जरूरत थी। बतलाइये. इस दोस्ती का हमे क्या फायदा ? इस के मकाबले मे रूस ने ग्राज तक मदद दी। हमे हथियार दिये, सामान दिया । इसलिये मै चाहता हू कि ग्रठारह साल के बाद एक वक्त ऐसा ग्रा गया है कि हिन्द्स्तान के लोगों को अपने पाव पर खडे होने की कोशिश करनी चाहिए। हम हिन्द्स्तान के मफाद को सब से ज्यादा समझे । हम बोले कम ग्रौर काम ज्यादा करे श्रीर दूसरो के मामले मे ज्यादा म्रागे जाने की कोशिश न करे। ऐसा करके हम अपनी नान-एलाइनमेट की पालिसी और पचनाल के उसूलो को लेकर दुनिया मे स्रागे जा सकते है। मगर अपना मफाद पहले होना चाहिए।]

SHRI K K SHAH (Maharashtra): It is surprising that my friend, Mr. Chordia, and others have been complaining that we have no friends. I do not know what he means by saying that we have no friends Probably he refers to England and America. So far as others are concerned, I will deal with them after I deal with England and America Now do they expect us to do? In England left the option for States to opt for India or Pakistan, left pursuance of the option England, Kashmir opted for and in spite of that if Pakistan carries on aggression or invades Kashmir, was it not the duty of England to tell Pakistan that this is in pursuance of the arrangement left by England and what Pakistan is doing is not proper? On the contrary, in spite of the fact that Pakistan is an aggressor, we go to the United Nations where our friends are sitting and for 17 years they have not been able to tell that Pakistan was the aggressor, and they have been searching for proof as if occupation of Azad Kashmir is not a proof of aggression What greater proof do they want than the fact that the so-called Azad Kashmir is in the possession of Pakistan today? Still they are not prepared to tell that Pakistan is the aggressor. I am very happy that you say that still we are trying

श्री विमलक्रमार मन्नालालजी चौरडिया:

मैने स्राज तवः कभ। नहा कहा स्रौर स्रापने मुझे मिसग्रन्डरस्टैड किया है।

श्री कें कें शाह: "यू ०" एण्ड मदर", यह मैने कहा।

श्री विमलक्रमार मन्नालालजी चौरडिया:

मैन कभी ऐसा नहीं कहा। में नशनलिस्ट ह ग्रौर इस मत का ह कि भारत के हित मे जो है, चाहिये । हमे **म** हना वह I am not concerned with America, I am not concerned with Russia, but I am concerned with India.

[THE VICE-CHAIRMAN (SHRI M P BHARGAVA in the Chair]

SHRI K K SHAH My friend twice repeated the statement that we have no friends or that we have been losing our friends I will take them one by one, the major nations and minor nations, and will try to convince him that the policy followed by this Government is the right one, and I am very happy that the External Affairs Minister has restricted himself to the foreign policy followed by this country since the time the infiltration took place In these last two months let us find out whether the Government of India has taken any step which has been wrong, misguided or unrealistic

So far as the British Government is concerned, the British Government can afford to carry on trade with China, but as soon as Pakistan invades us and we defend ourselves the normal trade relationship is impeded on the pretext that licences take time to move, and still our Government has taken such a sober attitude that these incidents, if possible, should not mar the entire future relationship of this country with England. We were talking to the British Parliamentary Delegation the other day and it was pointed out to them that in spite of the fact that the British Government took up this attitude at the time of aggression on Kashmir it was expected that at least our normal trade relationship would remain unaffected. We have trusted England and in times of crisis, when you have major trade relations, you do need some spare parts from that country. country does not do it? We pointed out that in times of crisis at least the normal trade relationship should be continued and that the normal trade relationship which we had established would not be utilised to bring undue pressure on us. As I pointed out, their trade with China will continue, but our normal trade relationship-I am not dealing with the question of aid—18 disturbed, and in spite of that a very sober and wise attitude has been adopted by this Government When we were discussing Pakistani aggression hotly in this country, some American friends also have been writing to friends in this country, and some of them advanced the argument, that we as a nation, which is a mature nation, should be prepared to accommodate or find out a solution for dealing with Pakistan in a way that our position in the comity of nations is maintained. I was at pains to ask them. "What do you want us to do?" The two alternatives were suggested were: either hand over Kashmir to Pakistan or make Kashmır independent.

SHRI G S PATHAK (Uttar Pradesh): Will they be satisfied?

SHRI K K SHAH: Let us examine this argument of theirs Some friends have gone to the extent of that Kashmir should be made indethe independence being pendent, guaranteed by India, Pakistan the United Nations. I pointed out to them: "Are you aware that a portion

[Shri K. K. Shah.] of Azad Kashmir was handed over"as was pointed out by our External Affairs Minister-"to China to facilitate Chinese intrusion into Ladakh? A portion of Kashmir which is in the illegal occupation of Pakistan handed over to China." Then I asked a question: "Are you satisfied or do you envisage the possibility that China may be interested in occupying Kashmir so that it can control both India and Pakistan?" Luckily, answer was "yes". Then I said: "In whose hands this Kashmir will safe? In the hands of Pakistan and China or in the hands of India?" I must admit that they said: "It is worth giving thought." Then "Take the alternative Kashmir being made independent and its independence being guaranteed by so and so. Was not South Vietnam guaranteed by 14 nations, we also one of them? What is happening in South Vietnam today? contrary an independent Kashmir will be an easier prey to the machinations of China." I am not such a presumptuous man as to believe that they do not understand; they understand all this. In spite of the fact that they understand these things they take up an attitude which is to say the least unfair specially in times of crisis. Still they go on harping on the same theme. Is it not surprising that a dictatorship is supported the bulwark of democracy, that dictatorship which is prepared to play into the hands of Communist dictatorship believing in expansionism? when we deal against the aggressive designs of such a type of dictatorship, the ultimate argument that is advanced is: "Would you not help us if we make a last attempt to persuade Pakistan from going Communist?" Even though they know that argument is advanced only as a cover, even though they know that moment Pakistan tries to go Communist—I am not afraid of Pakistan going Communist because East Pakistan is not going Communist with them. North West Frontier is not going Communist; Baluchistan is not going

Communist. If in spite of President Soekarno's machinations and manoeuvrings Indonesia could not go Communist though it is on the border of China Pakistan can never go Communist. They are trotting out the argument that "we are doing this and asking you to undergo all trouble, humiliations and insult simply because we want to make a last attempt to prevent Pakistan from going Communist". I am rarely given to praise but I must admit that a very realistic search is going on so far as the Government of India is concerned, and very cautiously things are taken into consideration. The most important thing that we must remember is this. I shall quote the dictum of a wellknown Englishman—England is neither a permanent friend nor a permanent enemy; England is only a permanent friend of English interests. And this dictum must help us to examine our relationship with everybody. does England take up this attitude? Would not England like to carry on trade relations for hundreds of years with five hundred millions of people rather than with one hundred millions of people? And then I got an answer which I was searching for. answer was contained in a statement: 'Oh! India has become the fourth military power and it might become the third military power and you must be cautious.' Therefore, their eves are on the old dictum of balance of power in Asia. Therefore, efforts at making friendship do not depend upon your gestures or your statements. Friendship depends upon the requirements of the policy that a particular country follows. And wisdom lies in the fact that we make an effort to peep into the recesses of their hearts which contain the reasons why they follow a particular policy. And you examine the foreign policy that is followed by this country, I am sure everyone in this country will acclaim the policy that has been followed. Those days are gone when they forced us to come to an agreement on the question of Kutch. We cannot think of anybody asking us to do so now What happened at that time?

Motion re:

was not the place where it was to our advantage to offer a fight. We should be dependent on our own calculations in choosing the place where we should give the fight. And if, with a view to finding out the intentions of the party who intervenes, we give a long rope and are cautious, there is nothing wrong. Look at the achievements of this country. This country took a grave risk; when Pakistan framed a constitution on a religious basis, we accepted secularism. It was a grave risk and it required a great nation to see that this policy succeeded. What would have happened if this country had been built up on a religious basis as Pakistan has been built up on that basis. You know what happened there in Casablanca. There are some Mohammadan countries which during the last fifteen years have developed secularism and they did not fall a prey to all appeals of a religious nature. That is the success of it. Today the Hindus take pride in saying that this country is not only a country of Rana Pratap Singh and Sivaji but also a country of Maulana Azad and Abdul Hamid. That is the success of this country. Normallly, we would not have got an opportunity of finding out or testing whether in fact, secularism has succeeded. It is only when we pass through a crisis, when the test is applied, that the success or failure of our secularism is known. In the same way, take the case of the Communist countries. One of my friends, the Maharani of Patiala, rightly said that the policy of non-alignment has succeeded. In concrete terms it amounts to this. Even when have friends in Russia, Yugoslovia and other countries, friends of whom they are afraid, they behave in this way. But imagine, if we had no friends, how much lever they would have exercised upon us.

PROF. M. B. LAL (Uttar Pradesh): Mr. Vice-Chancellor, Sir . . .

THE VICE-CHAIRMAN (SHRI M.P. BHARGAVA): Banaras is very much in your mind.

PROF. M. B. LAL: I wish the Vice-Chairman one day to be the Vice-Chancellor . .

SHRI P. N. SAPRU: Which university?

PROF. M. B. LAL: Sir, I do not know whether I will be in power when he will be put in the position of Vice-Chancellor. So, I am not in a position to say in which university he would be assigned that particular post.

Mr. Vice-Chairman, the speech of the Minister of External Affairs is, no doubt, realistic in the sense that it was mainly concerned with the problem over which we are most exercised. But at the same time I feel that it is rather insipid because it is merely a resume of certain known facts and events. It is also incomplete because, while it deals with the question of Pakistan's aggression, it ignores, almost ignores, the other problem with which we are faced-I mean the problem of possible aggression by China. The entire House no doubt agrees with him that Pakistan's aggression deserthe condemnation of the entire humanity and all of us bemoan with him that certain nations failed to face the situation squarely, and even when the aggression was committed on us, an attempt was made by those nations to equate India and Pakistan as if both were responsible for the present situation. It was said by the Minister of External Affairs that the Arab nations maintained neutrality. We are happy to know about it but I am constrained to remark that we would have been happier if these nations had been more neutral than they had so far been. When we review the speeches delivered by the representatives of the Arab nations in the General Assembly of the United Nations, we feel that many of them failed to maintain even that balance of neutrality which they could have and should have maintained. We are sorry that the Security Council failed to call an aggressor an aggressor in spite of repeated requests by the representatives of India.

I have no doubt in my mind that no peace will be possible in this sub-con[Prof. M. B. Lal.]

tinent so long as Pakistan continues to violate international law indulges in subversive and other hostile activities and commits aggression and the world fails to forge effective sanctions against Pakistan's hostilities and aggression. It seems to me that Pakistan's old allies have not yet fully realised that Pakistan cannot be trusted to contain Chinese communism. They still feel that Pakistan can be won over through concessions on the Kashmir issue. They fail to realise that concessions that Pakistan manages to extract under the threat of collusion with China will not in any way be able to persuade Pakistan to leave China and side with those who are in favour of containing Chinese communism.

Sir, I do admit that Prime Minister Wilson's Guild Hall speech is a good speech. I do admit that Ambassador Chester Bowles statement deserves our careful attention. But I do submit to these statesmen that misunderstandings would not have arisen in India if Prime Minister Wilson had been prepared to make such a speech a few months earlier, if Chester Bowles had been good enough to make that statement a few months before. I beg to submit that if these statements mean something more than mere exhortations, they are to be implemented. The embargo on India must be lifted. So long as there is an embargo on India and so long as other nations, in pursuance of the policies pursued by the United States and the United Kingdom, impose an embargo on India has no option but to that India, the aggrieved nation, is Pakistan, an aggresequated with The mere reiteration the British frontiers are on the Himalayas does not mean much.

Sir, to win over Pakistan, it is suggested to have joint administration over Kashmir. Those who make such suggestions forget that if Pakistani statesmen had ever been prepared to have joint administration with India in certain matters, this sub-continent

would not have been partitioned. It must be remembered that the system of joint administration all over the world has miserably failed. The idea of joint defence on Kashmir also is an impracticable proposition because Kashmir today is faced with the possible aggression of China. A large part of the territory which belongs to the State of Jammu and Kashmir has been forcibly occupied.

SHRI G. RAMACHANDRAN: May I ask one question? Who has suggested, what you call, joint administration, and what does it actually mean?

PROF. M. B. LAL: I think the learned Member must be knowing that the Chairman of this House chose me to be a delegate to the Inter-Parliamentary Conference, and I visited certain places in Canada and the United States of America. A very distinguished Professor, older than myself in age, with sufficient experience of Burma and India gave that idea to me, and I feel that idea is in the mind of many statesmen even when they denot say so plainly.

SHRI G. RAMACHANDRAN: What does this joint administration mean?

PROF. M. B. LAL: He did not explain it to me. If it means joint defence, I only wish to say that it is not a practical proposition because Kashmir today is faced with Chinese aggression, and it is hardly to be expected that Pakistan would be prepared to shoulder with India the responsibility of defending Kashmir against China. That is what I wish to say.

Sir, it is often said that Kashmir is a symbol of secularism. I have somehow a serious objection to this phrase. I feel the entire country is to be an embodiment of secularism if secularism is to prevail in this country.

I feel that we have wasted 18 years so far as this particular problem is concerned. Secularism is necessary in India, not because a part of India is mostly inhabited by Mussalmans who are otherwise in a minority in the whole country, secularism is necessary in India because India is inhabited by persons professing different faiths. I would say that secularism is the development of a secular civic culture and that the development of secular civic culture is necessary for progress in this country. Even if India had been inhabited only by the Hindus, even then secularism was necessary for the progress of India. Therefore, all possible attempts should be made to promote Civic culture and secular, democratic spirit in this country.

Motion re:

As I pointed out in the beginning, I am sorry that sufficient attention is not paid to the problem of conflict between India and China. I do maintain that China is our enemy number one. Pakistan dared to commit aggression in August because somehow or other Pakistan tended to believe that when the conflict would develop, China would come to its aid and India would not be able to face at least the combined might of Pakistan China.

I would therefore beg of the Foreign Minister and the Government to take due note of this particular fact also and to project our diplomacy in such a way that the world might be able to know properly that China is a great menace not only to our freedom and integrity but to the peace of the entire South East Asia as well as that of the whole world. We may remain non-aligned but as Pandit Nehru said, there is no non-alignment against aggression and, therefore, it is our duty to mobilise the public opinion of the world in a manner that we might be able to secure the greatest support, moral and material, against that great aggression which we will have to face one day. I do not wish to condemn Indian diplomats who are discharging their duties to the best of their abilities. I do not think it is proper for this House to name a particular diplomat and say that he is good or he is bad. It is for the Government to see.

I. however, feel that while our diplomats have projected their diplomacy to the grave Indo-Pakistan with which we are faced to-day, much greater projection is needed. A lot of our time was wasted in projecting the world policy of India rather than India's own policy and India's own interests. This is all that I wish to say. I do not wish to take more time of this House.

SHRI D. B. DESAI (Maharashtra): We are discussing the foreign policy matters when we have to face our hostile borders. As the Prime Minister said, the peace which we are having on the borders is quite an unstable thing. There is a menace from Pakistan. There is at the same time the menacing attitude of China also. So in this context, when we consider our policy in regard to international events, we have to take into consideration the various attitudes of all the Big powers in the world. There is much talk about re-orientation of our policy but re-orientation is foreign not explaining or giving specific instances. So when we consider our foreign policy, it is said that nonalignment is the corner-stone our foreign policy. As some Members have put it, non-alignment is a frame. The Government of India or the nation has to put content in this frame. For instance, non-alignment may mean friendship with everybody. Non-alignment may mean enmity with So this is the gap, friendship with all and enmity with none. We have to cover it and sometimes we may go this way or that way. So in the present context, when we were attacked by Pakistan and Pakistan was supported by China, it was a case whether we should take the help from any other nation in the world and we tried for that but we have seen that the so-called bulwark of democracy, namely, England America, could not come to our aid. On the contrary they exerted every pressure on us that we should have a moderate attitude or we have surrendered to Pakistan but because of the wave of nationalism we

(Shri D. B. Desai.) could not do it. None of the foreign powers also could pressurise us to go that way but the intention of the Big Powers, specially Great Britain and U.S.A., was that we should moderate our relations or that we should have friendship with Pakistan. This the attitude taken by the U.K. and the U.S.A. These countries, for last 18 years, have never hidden their displeasure about our policy of nonalignment. They have always advocated that India should be or Indian Government should be a sure ally of the British and American dollars but the Indian Government and the people did not like it and could not dare to do it because foreign policy is always a reflection of our internal policy. India is a free country politically but still economically it is dependent for various matters Great Britain and America. This dependence is increasing day by and therefore we are always prone to be influenced by these Great Powers and we have always to surrender to these countries. Therefore. we say non-aligned or about having an independent foreign policy, we have always to surrender our independence in political matters in certain cases as in the case of, say, bases or in the Afro-Asian comity. for instance, the joint defence plan put before us some time back. were hesitant. Now the British Government, in alliance with the American Government, have come forward to establish a military base in Indian Ocean. We have just opposed it and we are not in a position to resist it or to resist it in such a way that it may not take place. It is not in our power to resist. So that is our independent position in the foreign policy matters.

So, when we say that we must have an independent foreign policy, we must first establish our political independence, our economic independence, our independence in all types of policies. So when talk of re-orientation taking place, I would say that we should not fix our policy matters or

decide our policy matters looking to the faces of the Great Powers. We have to fix our policy or decide our policy so that it is suitable to our Indian conditions. I may say that our foreign policy should be Indianised. Then automatically it must be in the interest of the people. So if we have to be independent, economically we must have our own industrial development, we must have our own agricultural development, we must have our own social development. In every field we must be independent. That is the point.

The second point is that when we have to deal with certain policy matters or problems, or when we want to have some approach regarding international events. other countries should be in a position to seek our help but in this position we have to consider whether we should go this way or that way. We have to consider whether we should side with America or whether we should side with Russia. So this is not the position. And in some cases always we have to look at the face of, say, a Russian diplomat, or an American diplomat, and decide about the policy. should not be the case especially after the India-Pakistan conflict when we have experienced that the foreign Governments may not be able to help us, because they decide their foreign policy in the interests of their own countries. So we have to be more vigilant regarding the policy of, say, non-alignment, or independent foreign policy. In that case I may suggest this. Now if we go for aid, the Prime Minister has just announced in Madras that he may visit the United States very soon, and the press reports which are coming from America and other countries point out that unless our Prime Minister goes to America, we may not be able to get the necessary food aid, so if this is the position, then it is just asking us to beg. This year especially we are facing an acute food shortage and automatically have to ask for food from one country or another, and America is only country which can supply

This is the position no doubt, food. but does the United States think that we should go begging? And in that case does our Government go with this attitude that we have no other way but to get our food requirements from America and so we should do anything? And automatically. corollary or the result is that we have to balance our attitude with the Soviet Union. So this type attitude taking a zig-zag course, this riding on the horns of a dilemma, is not helpful to our foreign policy, and it may not help us also in our independent economic development. So we must first establish in our own country that we will develop economy, we will develop our agriculture and we will develop our industry standing on our on legs. must ask our industrialists in India, we must ask our agriculturists India that we have to develop on our own strength. But this advice or the Government's request is not heeded by the industrialists in this country. That is a fact. So first the Government, if at all they have to follow an independent policy abroad, must look to the industrialits in this country, whether they are heeding the advice ٥٣ the suggestion request of the Government. cause it is a sort of request, the Government is not in a position to compel the industrialists, the Government is not in a position to compel the blackmarketeers and the Government is not in a position even now to compel the people who have hidden black money. They have been requesting and they have been simply requesting them in the last months to give gold, to give the black money with them, giving any type of concessions to the industrialists and black-money-people. Still it is very difficult to get them and there has hardly been any result worth mentioning. Only a small quantity gold has been invested in the Gold Bonds, and even the Defence Loans have evoked very little response from the Industrial community. So, if this is the attitude of the industrial community in this country, it means that

the industrial community in India is influencing the Government that India should have friendship, firm friendship, with the United States. So industrialists in this country want that India should be aligned with the United States and Great Britain, and have friendship with Pakistan, On the contrary, people of India want India to be free, India to be independent of foreign influences. India to be completely free from all types of foreign domination. So this is the clash between the two interests, interests of the people and interests of the industrialists in this country. So the Government of India has to choose between these whether they are going to help our industrialists in aligning themselves with the United States and Britain, or are going to choose road the people have asked for the Government has guaranteed นอ till now. Now, especially after India-Pakistan conflict, Government has guaranteed that India will have a self-reliant economy, that India wil have a self-reliant defensive arrangement, that India will have a self-reliant political sovereignty. This the guarantee, this is the assurance given by the Government of India to the people. So this in a peculiar problem which the nation will have consider or the Parliament will have to consider, and the Government of India must give a concrete answer. Otherwise it is going to mislead the people. We are giving slogans independent economy, independent political line. independent foreign policy, but at the same time we are asking American industrialists, we are asking Indian Industrialists to cooperate or collaborate with them and establish our industry here. We are asking our peasantry to give their blood and increase food production. but at the same time we are prepared to give any type of concession to those who are just giving us food, wheat or something of that sort. So this is the crux of the problem, and if the Government of India comes forward with a clear answer to all this, that will have served the real purpose of [Shri D. B. Desai.]

this foreign affairs debate, and that will help us, that will help the country and that will create a clear confidence in the public. This is all I have had to say.

SHRI S. N. MISHRA (Bihar): Mr. Vice-Chairman, as on a previous occasion. Sir, I am again a residuary legatee of the debate that has taken place today. I hope, tomorrow morning I would be able to dwell on some of the points which I want to bring to the notice of the House in a much fuller manner. But with your permission. Mr. Vice-Chairman, I would like to make one point straightway even now.

The House, to my mind, has not addressed itself to the crucial question of the day, namely what modes of action-not a change in policy-are required to enable us to build a selfre iant and independent defence, and a self-reliant and independent These constitute, to my mind, Mr Vice-Chairman, the real, solid, concrete basis of any independent foreign policy, and unless the House addresses itself to this task seriously and makes some concrete suggestions, I do not know whether we can look forward to a very comfortable time in future.

Now, Mr. Vice-Chairman, it appears to me that during the course of this debate the hon. Members have again not taken cognisance of a very important fact, that is, that the old equilibrium, both in the international and domestic spheres, had been disturbed to an extent. I do not lament this fact. In fact, the very process of progress requires the disturbance

of an old equilibrium and the creation of a new one. There is no particular vi tue in a standstill or stability, and we have to go on disturbing old equilibria and creating new ones. But I would also like to add that thereby I do not want to suggest that this disturbance has taken place for the first time now. In fact even in the year 1962, when a major confrontation with China took place, there was major disturbance of the equilibrium. But the whole question, Mr. Chairman, is whether we are going to be able to create, as we did in the past in the year 1962, a higher equilibrium, or whether we are going settle down at a lower equilibrium.

Now when I was saying that the equilibrium both in the international and national spheres had been disturbed, I wanted to explain it at some length, so that the House might fully realise its implications.

Take, for example, the domestic sphere to begin with. How is the equilibrium going to be disturbed? You know, Mr. Vice-Chairman, that the Prime Minister had said during the course of the debate in the last Session that the country might have to be prepared for less of development and more of military expenditure.

THE VICE-CHAIRMAN: (SHRI M. P. BHARGAVA): Mr. Mishra, you might further elucidate the point tomorrow. The House stands adjourned till 11 a.m. tomorrow.

The House then adjourned at five of the clock till eleven of the clock on Tuesday, the 23rd November, 1965.